



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-I

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WA/63/2018	THE ASSISTANT DIRECTOR (ESTABLISHMENT DIVISION) AND ANR Versus MRIDUL DEKA AND ANR	MR. M PRACHA Z ANJUM MS J SAIKIA	MR. T DEURI (R-1) MRS. R S DEURI (R-1) MR H GUPTA (R2) ASSTT.S.G.I.
2 WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I. SC, UPSC
3 WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
WITH 4 WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
WITH 5 WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH 6 WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
WITH 7 WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
WITH 8 WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
WITH 9 WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.

10	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
11	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
12	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
13	WITH WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
14	WITH WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
15	WITH WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
16	WITH WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
17	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
18	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
19	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
20	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC

21	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
22	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
23	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
24	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
25	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
26	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
27	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
28	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
29	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
31	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
32	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
33	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
34	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE

35	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
36	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
37	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
38	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
40	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
41	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
42	WITH WP(C)/5040/2021	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
43	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
44	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
45	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
46	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

50	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
51	WITH WP(C)/6311/2021	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
52	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
53	WITH WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
54	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
55	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
56	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
57	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
58	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
59	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
61	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
63	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
64	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM

65	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
66	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
67	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
68	WITH WP(C)/2445/2022	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
69	WITH WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
70	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
71	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
72	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
73	WITH WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
74	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
75	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
76	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
77	WITH WP(C)/525/2023	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
78	WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)

	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
79	WA/13/2022 WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
80	PIL/42/2022	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
81	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
82	WA/237/2022 CAVT. NO.06652/022, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
83	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
84	WA/281/2022	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
85	WA/353/2022 CAVT. NO.11912/022, WITH LCR 2 FILES, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAIENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAIENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
86	WA/361/2022 CAVT. NO.13312/022, CAVT./1331/2022	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
87	WP(C)/5954/2022	SWEETY ROY Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA

88	WA/26/2023 CAVT./1343/2022	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus M/S G.B. CHOWDHURY HOLDINGS PVT. LTD. E	MR B K SINGH MR D AKRAM	MR. N DEKA MR. M GOGOI MS E CHOUDHURY MR A R BAROOAH
89	WA/53/2023 CAVT. NO.13752/022,	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA FOR CAVEATOR SC, REVENUE
90	WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
91	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
92	WA/107/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
93	WA/172/2023	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1161/2017 WITH LCR	MIYAR ALI Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/1575/2017 WITH LCR	TOKMINA AHMED @ TAHMINA KHATUN @ TAKMINA AHMED Versus THE UNION OF INDIA and 3 ORS.	MR I RAFIQUE MS.M DEKA MR.S A CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
3	WP(C)/1851/2017 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/1866/2017 WITH LCR	RABEN SHAHA Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/2186/2017 WITH WP(C)/7399/2015 (D/O), LCR	BHANU NESSA Versus THE STATE OF ASSAM and 3 ORS.	MR.U SAIKIA MR.A AHMED	GA, ASSAM
6	WP(C)/2285/2017 WITH LCR	MEHERUN NESSA Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/3291/2017 WITH LCR	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/746/2018 WITH LCR	MOYJAN BIBI @ MOYJAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR R HUSSAIN MS K. DAS MR. A K ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T. MR J PAYENG
11	WP(C)/1414/2018 WITH LCR	MUSSTT. HAMIDA BIBI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MR. L R MAZUMDER MS M KALITA MS P CHETIA MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI

12	WP(C)/4981/2018 WITH LCR	KULSUM BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/7998/2018 WITH LCR	FAJIBUL ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. P KATAKI MRS R BEGUM	SC, NRC MD A ALI MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
14	WP(C)/500/2019 WITH LCR	SABITA MANDAL Versus THE UNION OF INDIA AND 7 ORS	MR K G DAS MR K BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/508/2019 WITH LCR	AINAL HAQUE Versus THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/519/2019 WITH LCR	ALESWARI DAS @ ALESWARI BALA DAS Versus THE UNION OF INDIA AND 5 ORS.	MS P DIHINGIA MR. S C BISWAS MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/521/2019 WITH LCR	UZALA BEGUM @ UZELA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/522/2019 WITH LCR	KAMELA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. U DAS MR. I H SAIKIA MS. R KALITA MR. K KALITA MS L HMAR	SC, NRC MR. I H SAIKIA ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/535/2019 WITH LCR	KALPANA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/537/2019 WITH LCR	MOHAN SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/538/2019 WITH LCR	MOFIZ UDDIN @ MAFISHUDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/544/2019 WITH LCR	HASHEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA

23	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
24	WP(C)/673/2019 WITH LCR	UMERA BEGUM Versus UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. S C KEYAL MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/5479/2019 WITH LCR	HAKIM UDDIN KHANDAKAR @ HAKIM ALI KHANDAKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/5591/2019 WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI	ASSTT.S.G.I.
28	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
30	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

36	WP(C)/3522/2021 WITH LCR	ABUL HUSSAIN LASKAR @ ABUL HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/6337/2021 WITH LCR 2 NOS.	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	WITH WP(C)/5530/2021	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O) LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/6/2022 WITH LCR	KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
41	WP(C)/1527/2022 WITH LCR	WAHAB ALI @ OHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	WP(C)/7915/2022	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
43	WITH WP(C)/3409/2021 WITH LCR	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



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BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./10/2016 WITH LCR 6 FILES, P.B.-2	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R-8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
2	Death Sentence Ref./4/2019 WITH OFFICE NOTE, LCR 7 FILES, P.B.-6, ACCUSED IN JAIL FROM 07/06/2019 WITH	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
3	CRL.A(J)/92/2019 WITH	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/114/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/105/2019 WITH LCR 5 FILES, P.B.-2	LAKHAN GOYAWALI Versus THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/1/2020 WITH LCR 3 FILES, P.B.-2, ACCUSED IN JAIL FROM 09/12/2015	CHARUA KACHUA @ SUSHIL KUJUR Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
7	Crl.A./49/2020 WITH LCR 4 FILES, P.B.-2 WITH	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
8	Crl.A./45/2020	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	CRL.A(J)/66/2020 WITH LCR 3 FILES, P.B.-2, ACCUSED IN JAIL FROM 07/08/2018	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

10	CRL.A(J)/89/2020 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 25/03/2019	DHENA TUDU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
11	CrI.A./92/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SMTI PUSPA RANI DEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS MR. C PRADHAN	PP, ASSAM
12	CRL.A(J)/97/2020 WITH LCR 4 FILES, P.B. 2 NOS., ACCUSED IN JAIL FROM 18/10/2018	BASHI RAM BORO Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/100/2020 WITH LCR 4 FILES, P.B. 2 NOS., ACCUSED IN JAIL FROM 02/05/2018	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
14	CrI.A./101/2020 WITH LCR 3 FILES, P.B.-2	SRI BIDUL KALITA Versus THE STATE OF ASSAM AND ANR	MR. P UPADHYAY	PP, ASSAM
15	WITH CRL.A(J)/96/2019	MINTU CHUTIA Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/104/2020 WITH LCR 5 FILES, P.B. 2 NOS., ACCUSED IN JAIL FROM 22/01/2020	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
17	CRL.A(J)/105/2020 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 14/02/2020	DINESH RAO Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
18	CrI.A./109/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
19	CrI.A./117/2020 WITH LCR 6 FILES	SRI KANAILAL BIN Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH	MR. N BORAH(R-2) MR H MAZUMDER(R-2) MR H MAZUMDER(R-2) MR P K BORA PP, ASSAM MR. P K BORA(R-2)
20	CrI.A./142/2020 WITH LCR 4 FILES, P.B.-2	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	MR P KATAKI PP, ASSAM
	WITH I.A.(CrI.)/317/2020 in CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
21	WITH CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/356/2020 in CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
22	CrI.A./149/2020 WITH LCR AND P.B.	SRI SIRISH DAS Versus THE STATE OF ASSAM AND ANR	MR H AHMED MR. N BARMAN MS P RABHA	MR. R CHETRI PP, ASSAM
23	CrI.A./152/2020 WITH LCR 7 FILES, P.B. 4 NOS.	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
24	WITH Death Sentence Ref./1/2020	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	

25	WITH Crl.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
26	Crl.A./159/2020 WITH LCR 5 FILES, P.B.-2	ASHAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	MR. P HAZARIKA (R2) MR. P K MUNIR (R2) MR. H S BORAH (R2) PP, ASSAM
27	Crl.A./176/2020 WITH LCR AND P.B.	JAHANGIR ALOM AND ANR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
28	Crl.A./191/2020 WITH LCR 5 FILES, P.B.-2	SUMAY HEMBRAM @ SUMAI HEMBRAM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R A AHMED S I AKAND	PP, ASSAM
29	Crl.A./206/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
30	Crl.A./213/2020	SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM
31	CRL.A(J)/1/2021 WITH LCR 6 FILES, P.B.-2, EXPIRED ON 20/11/2020	BIDYA SINGH TERANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
32	Death Sentence Ref./2/2021 WITH LCR 4 FILES, P.B.-2	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR D DAS (Amicus Curiae) MR D K BHATTACHARYYA
33	WITH Crl.A./80/2021	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM
34	CRL.A(J)/11/2021 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 08/07/2020	REJINA KARMAKAR Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
35	CRL.A(J)/14/2021 WITH LCR 2 FILES, P.B.-2, ACCUSED IN JAIL FROM 21/12/2020	MANGAL PAIK Versus THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM
36	WITH Death Sentence Ref./1/2021	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
37	CRL.A(J)/16/2021 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 07/06/2019	NAKUL CHANGMAI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
38	CRL.A(J)/19/2021 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 08/06/2020	AMIT MURAH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
39	CRL.A(J)/21/2021 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 05/12/2020	JAHANUDDIN ALI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
40	Crl.A./28/2021 WITH LCR 5 FILES, P.B.-2	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
41	CRL.A(J)/28/2021 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 17/12/2015	SWAPAN DEBNATH Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM

42	CRL.A(J)/31/2021 WITH LCR 3 FILES, P.B.-3, ACCUSED IN JAIL FROM 29/07/2019	DILIP GOUR Versus THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
43	CRL.A(J)/32/2021 WITH LCR 3 FILES, P.B.-2, ACCUSED IN JAIL FROM 29/07/2019	BISHNU KISHKO Versus THE STTE OF ASSAM	MR. B J TALUKDAR, AMICUS CURIAE	PP, ASSAM
44	CRL.A(J)/36/2021 WITH LCR 6 FILES, P.B.-2, ACCUSED IN JAIL FROM 18/09/2018	ABHIHUD JAJOWAR Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
45	CRL.A(J)/37/2021 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 02/12/2014	DILIP NAYAK Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
46	CrI.A./38/2021 WITH LCR 3 FILES AND P.B.	MD. RAFIQ BEPARI Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR S M ABDULLAH P MR R ISLAM MR S RAHMAN	MS G BORA(R-2) PP, ASSAM
47	I.A.(CrI.)/39/2021 WITH LCR 5 FILES, P.B.-2 in CrI.A./420/2019 WITH CrI.A./420/2019	MANSER ALI @ MONSER ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR A KUDDUS MR. A AHMED	PP, ASSAM
		MD. KUDRAT ALI @ KUJRAT AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A KADDUS MR. A AHMED	PP, ASSAM
48	CrI.A./39/2021 WITH LCR 5 FILES, P.B.-2,	FULMATI RABI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R GOSWAMI MS. A CHOUDHURY MS P KALITA	MS R S SADIAL (R2) MR. A M BORA (R3) MR. D GAGAI (R3) MR. M R SODIAL (R2) MR. V A CHOWDHURY (R3) PP, ASSAM
49	CRL.A(J)/39/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 06/01/2021	TIKRU TANTABAI Versus THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
50	CrI.A./40/2021 WITH LCR 5 FILES, P.B.-2 WITH	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	MR. T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) PP, ASSAM
51	CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MR. T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) PP, ASSAM
52	CRL.A(J)/41/2021 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 12/07/2021	SANJAY BHUMIJ Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
53	CRL.A(J)/43/2021 WITH LCR 5 FILES, P.B.-3	BIREN CH. DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
54	CRL.A(J)/47/2021 WITH LCR 4 FILES, P.B.-3, ACCUSED IN JAIL FROM 26/04/2021	BABLU BHUYAN Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
55	CRL.A(J)/49/2021 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 23/09/2021	DAOMA BORO Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
56	CRL.A(J)/50/2021 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 30/09/2021	MD. TAHER ALI Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM

57	Crl.A./52/2021 WITH LCR 4 FILES AND P.B.	BHAITY BORAİK Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY, LEGAL AID COUNSEL	MR. D K BAGCHI, LEGAL AID COUNSEL(R-2) PP, ASSAM
58	Crl.A./123/2021 WITH LCR 3 FILES, P.B.-2 WITH I.A.(Crl.)/105/2022 in Crl.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
59	Crl.A./150/2021 WITH LCR 3 FILES, P.B.-2	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
60	Crl.A./172/2021 WITH LCR 3 FILES, P.B.-2	BITUL MOHAN @ SINGH Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MS. M B BORGHAIN MR. B KHAKHLARY	PP, ASSAM
61	Crl.A./216/2021 WITH LCR 5FILES, P.B.-2	JETUKI BORO Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
62	Crl.A./216/2021 WITH LCR 5FILES, P.B.-2	IMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
63	CRL.A(J)/6/2022 WITH LCR 4 FILES, P.B.-3 NOS., ACCUSED IN JAIL FROM 18/01/2018	SADNAM RABHA @ SATRAM RABHA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
64	CRL.A(J)/9/2022 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 30/03/2021	ARJUN GOWALA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
65	CRL.A(J)/10/2022 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 31/03/2021	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
66	CRL.A(J)/20/2022 WITH LCR 5 FILES, P.B.-3, ACCUSED IN JAIL FROM 21/09/2021	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
67	Crl.A./28/2022 WITH LCR 3 FILES, P.B.-2	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
68	CRL.A(J)/35/2022 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 17/12/2021	BHAITY SUREN Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
69	CRL.A(J)/36/2022 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 05/05/2021	DULAL TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
70	CRL.A(J)/37/2022 WITH LCR 5 FILES, P.B.-2, ACCUSED IN JAIL FROM 11/01/2022	BISHU DHALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR B M DEKA (O.P./INFORMANT)) PP, ASSAM
71	CRL.A(J)/49/2022 WITH LCR 5 FILES, P.B.-3, ACCUSED IN JAIL FROM 18/07/2019	MOHAN TERANG @ MOHAN TERON Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
72	CRL.A(J)/57/2022 WITH LCR 5 FILES, P.B.-2, ACCUSED EXPIRED	SUNARAM BHUMIJ Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA, AMICUS CURIAE	PP, ASSAM
73	CRL.A(J)/63/2022 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 15/12/2020	NABIN BORO Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM
74	CRL.A(J)/64/2022 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 18/05/2022	SIVA KARMAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM

74	CRL.A(J)/72/2022 WITH LCR 4 FILES, P.B.-2, ACCUSED IN JAIL FROM 09/03/2022	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
75	CrI.A./89/2022 WITH LCR 5 FILES, P.B.-2	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
	WITH I.A.(CrI.)/216/2022 in CrI.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./149/2005 WITH LCR 3 FILES(KEPT IN SECTION), P.B.-3 WITH	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./47/2006 WITH LCR	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
4	Crl.A./78/2008 WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
5	Crl.A./79/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
5	Crl.A./79/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
6	Crl.A./84/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
6	Crl.A./84/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
7	Crl.A./85/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
8	Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN

9	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
10	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
11	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS Versus THE STATE OF ASSAM	MS.S KHATANIAR MR.P KATAKI MR.J GOGOI	PP, ASSAM
12	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
13	Crl.A./123/2008 WITH LCR	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
14	WITH Crl.A./125/2008	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
15	WITH Crl.A./137/2008	GOUR KANTI DAS Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAIN SC, CBI
16	Crl.A./161/2008 WITH LCR	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
17	Crl.A./6/2009 WITH LCR	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
18	Crl.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MR. D GOGOI MRS.R B DEB	PP, ASSAM
19	Crl.A./66/2010 WITH LCR	MAHEN SARMAH Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.R SARMA	PP, ASSAM
20	Crl.A./69/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGOHAIN	PP, ASSAM
21	Crl.A./111/2010 WITH LCR 2 FILES	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOUND MR J BORAH PP, ASSAM A A MIR I LAHIRI

22	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
23	Crl.A./167/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS,	MR.K K NANDI MISS.B SARKAR MS.P BORGHAIN	PP, ASSAM (R-3)
24	Crl.A./182/2010 WITH OFFICE NOTE, LCR 4 FILES	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
25	Crl.A./185/2010 WITH LCR 4 FILES, IN PART-II HEARING LIST	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
26	Crl.A./203/2010 WITH OFFICE NOTE, LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
27	Crl.A./207/2010 WITH LCR 7 FILES, P.B.-1	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
28	Crl.A./6/2011 WITH LCR	MAHESH KHARIA Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
29	Crl.A./37/2011 WITH LCR	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA MR.N P BARUAH PP, ASSAM MR.R BORDOLOI
30	Crl.A./39/2011 WITH LCR 4 FILES	DIMBESWAR BOBO Versus THE STATE OF ASSAM	MR.P KATAKI MR.S KHATANIAR	PP, ASSAM
31	Crl.A./83/2011 CRL.A. 84/2011(D/O), CRL.A. 85/2011(D/O), WITH P.B.	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
32	Crl.A./87/2011 WITH LCR	ALAMGIR ANSARI Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MRS.S D CHOUDHURY MISS PHUKAN MR.S K BARUAH	PP, ASSAM
33	Crl.A./89/2011 WITH LCR 5 FILES	MADAN KALITA Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
34	Crl.A./90/2011 WITH LCR	PHANIDHAR BORA Versus THE STATE OF ASSAM,	MR.N J DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
35	WITH Crl.A./98/2011	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
36	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM

37	Crl.A./144/2011 WITH LCR 4 FILES	TAJIMA BIBI Versus STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
38	Crl.A./157/2011 WITH LCR	MANORANJAN MANDAL Versus ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MR.P BISWAS
39	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
40	Crl.A./1/2012 WITH LCR 2 FILES	CHAMPA MARAK Versus MEDHI MARAK AND ORS	MR.M TALUKDAR	MR.S K MEDHI MR.S R RABHA MS.B RABHA
41	Crl.A./8/2012 WITH LCR 4 FILES	KEBEJII NGROUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
42	Crl.A./11/2012 WITH LCR 5 FILES	DULEN HATI BARUAH Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
43	Crl.A./37/2012 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM
44	Crl.A./47/2012 WITH LCR 5 FILES	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA MS.S BHATTACHARJEE
45	Crl.A./66/2012 WITH OFFICE NOTE, WITH LCR 5 FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
46	Crl.A./97/2012 CRL.A. 98/2012(D/O), WITH LCR(KEPT IN SECTION), P.B.-2	SHYAMAL BEZBARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MRS.S KHATANIAR DUTTA MR.P KATAKI MS.R BEGUM	SC, CBI
47	Crl.A./112/2012 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
48	Crl.A./120/2012 WITH LCR 4 FILES	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./568/2012 in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
49	Crl.A./122/2012 WITH LCR 4 FILES,	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR.D K DAS MS.P BHUYAN	PP, ASSAM
50	Crl.A./140/2012 WITH LCR 4 FILES	MRIDUL BAISHYA and ANR Versus THE STATE OF ASSAM	MR.N ZAMAN MR.P C DEY MR.A GANGULY MRK KALITA MR B CHANDA	PP, ASSAM
	WITH			
51	Crl.A./267/2012	CHINTU BAISHYA Versus THE STATE OF ASSAM	MR.K KONWAR MR.K SINGHA MR.P P BORTHAKUR	PP, ASSAM
	WITH			
52	Crl.A./268/2012	SUREN BAISHYA, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.P BISWAS	PP, ASSAM

53	Crl.A./143/2012 WITH OFFICE NOTE, LCR 18 FILES	RAJESH TERON Versus C.B.I.	MR.D R GOGOI MS.E AHMED	SC, CBI
54	Crl.A./144/2012	HEMENDRA BARMAN Versus STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
55	Crl.A./145/2012	HEMENDRA BARMAN Versus STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
56	Crl.A./151/2012	MUKUT CHETIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR.U SAIKIA MR.P K R CHOUDHURY	SC, CBI
57	Crl.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
58	Crl.A./153/2012 WITH LCR 4 FILES	DILIP DAS and ANR, Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA	PP, ASSAM
59	Crl.A./164/2012 WITH LCR 5 FILES	NAMAR ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
60	Crl.A./173/2012 WITH LCR 6 FILES	ROSHAN ALI and 4 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
61	Crl.A./181/2012	ABDUL MANNAF Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
62	Crl.A./196/2012 WITH LCR 4 FILES	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
63	Crl.A./202/2012 WITH LCR 5 FILES, P.B.-2	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
64	Crl.A./203/2012 WITH LCR 2 FILES	SANJOY DAS Versus DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
65	Crl.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
66	Crl.A./210/2012 WITH LCR 4 FILES, P.B.-1	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA MR. A K CHOUDHURY S K GHOSH S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
67	Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
68	Crl.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

69	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
70	Crl.A./233/2012 WITH LCR 5 FILES	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI	PP, ASSAM
71	Crl.A./238/2012 WITH LCR 3 FILES	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
72	Crl.A./241/2012 WITH LCR 5 FILES	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
73	Crl.A./242/2012 WITH LCR 4 FILES, P.B.-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM
74	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
75	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
76	Crl.A./1/2013 WITH LCR 4 FILES AND P.B.	DHIREN SAIKIA Versus THE STATE OF ASSAM	MS.N M DEKA MR.P SARMA	PP, ASSAM
77	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR.B CHOUDHURY MR.J C BARMAN MS.A DEY	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
78	Crl.A./21/2013 WITH LCR 6 FILES	ALI AKBAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
79	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI MR.P K MUNIR PP, ASSAM
80	Crl.A./60/2013 WITH LCR 6 FILES	BHARAT CH. BORDOLOI TERANG, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
81	Crl.A./65/2013 WITH LCR 2 FILES	KRISHNA BARUAH, Versus PANKAJ BORAH,		MS.R CHOUDHURY A ALAM
82	Crl.A./82/2013 WITH LCR 4 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
83	Crl.A./85/2013 WITH LCR 5 FILES	BILAT HUSSAIN Versus STATE OF ASSAM	MR.R ALI MD.M Z SHAH MR.H A AHMED MR.H N ISLAM	PP, ASSAM
84	Crl.A./98/2013 WITH LCR 3 FILES	UNION OF INDIA Versus RAJU ALI and 2 ORS	MR.D K DEY	

85	Crl.A./110/2013 WITH LCR 4 FILES	SANJOY ADHIKARY Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
86	Crl.A./127/2013 WITH LCR 5 FILES	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM
87	Crl.A./128/2013 WITH LCR	KALYANARAMAN GANESH Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR MS.S NAZNEEN	SC, CBI
88	Crl.A./133/2013 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	MAHARAM ALI Versus STATE OF ASSAM	MS. K M SAIKIA MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MR.S BURAGOHAIN	PP, ASSAM
89	Crl.A./139/2013 WITH LCR 5 FILES	ASHU MANDAL Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K DAS	PP, ASSAM
90	Crl.A./142/2013 WITH LCR 4 FILES	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
91	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
92	Crl.A./164/2013 WITH LCR 4 FILES, P.B.-1	ABU BAKKAR and 2 ORS. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./194/2008 WITH LCR 3 FILES WITH Crl.M.C./384/2008 in Crl.Rev.P./194/2008	SHAKEEL AHMED Versus RAZIA PARVEEN and ANR SHAKEEL AHMED Versus RAZIA PARVEEN and ANR	MR.J P DAS MR.J DEKA S A AHMED S A AHMED A M MAZUMDAR A TALUKDAR K K KALITA T DEKA	PP, ASSAM MR.S BHUYAN MR.G M PAUL PP, ASSAM
2	Crl.Rev.P./195/2008 WITH LCR WITH Crl.M.C./385/2008 in Crl.Rev.P./195/2008	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM SRI MANORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR MR.R SARMA	PP, ASSAM PP, ASSAM
3	Crl.Rev.P./101/2009 WITH LCR WITH	MUSST. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
4	Crl.A./16/2009 WITH	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
5	Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
6	Crl.Rev.P./140/2009 WITH LCR	SHRI RAM BABU SHAW Versus THE STATE OF ASSAM and ANR	B SARKAR R DHAR MR A TEWARI (Amicus Curiae) J PAUL P SEN	MR. N ALAM MRP K SINGH MR.K RAJA MR.M U HAQUE PP, ASSAM
7	Crl.Rev.P./240/2009 WITH LCR	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM

8	Crl.Rev.P./253/2009 WITH LCR	MD DUDU HUSSAIN Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR. K GOSWAMI (Amicus Curiae) MSS DEVI MS.S BEGUM MISSM CHUTIYA MRS.S P HUSSAIN	PP, ASSAM
9	Crl.Rev.P./270/2009 WITH LCR	SAIFUL ISLAM Versus THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
10	Crl.Rev.P./273/2009 WITH LCR	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MRM H AHMED MR. S K SAHARIAH MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM
11	Crl.Rev.P./323/2009 CRL.PET. 347/2010(D/O)	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
	WITH			
12	Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
13	Crl.Rev.P./331/2009 WITH LCR AND PAPER BOOK	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	PP, ASSAM
14	Crl.Rev.P./378/2009 WITH LCR	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
15	Crl.Rev.P./387/2009 WITH LCR AND PAPERBOOK	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	MRS KEYAL MISSD DOWARAH PP, ASSAM
16	Crl.Rev.P./449/2009 WITH LCR	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA (ADDL PP,ASSAM) PP, ASSAM ADDL PP,ASSAM
	WITH			
17	Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
18	Crl.Rev.P./454/2009 WITH LCR	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM

19	Crl.Rev.P./57/2010 WITH LCR	MD AJJAHAN ALI Versus THE STATE OF ASSAM	MR.R SEKHAR MR.S SAIKIA MRU S BORGHAIN MR.A BARUA MS.B GOGOI	PP, ASSAM
20	Crl.Rev.P./140/2010 WITH LCR	JIBAN BORA @ BUBUL Versus THE STATE OF ASSAM	MR.B CHETRI MR.K K PARASAR	PP, ASSAM
21	Crl.Rev.P./242/2010 WITH LCR	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
22	Crl.Rev.P./246/2010 WITH LCR	MD JANNUDDI MONDAL Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA	PP, ASSAM
23	Crl.Rev.P./264/2010	MD ZAFAR ALI Versus SMTI DILRUBA BEGUM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM	
24	Crl.Rev.P./333/2010 WITH LCR	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
25	Crl.Rev.P./361/2010 WITH LCR	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
26	Crl.Rev.P./363/2010 WITH LCR	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
27	Crl.Rev.P./365/2010 WITH LCR	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI	PP, ASSAM
28	Crl.Rev.P./374/2010 WITH LCR	KAMALA BEGUM Versus THE STATE OF ASSAM	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
29	Crl.Rev.P./389/2010 WITH LCR	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
30	Crl.Rev.P./449/2010 WITH LCR	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
31	Crl.Rev.P./480/2010 WITH LCR	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
32	Crl.Rev.P./498/2010 WITH LCR	SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
33	Crl.Rev.P./40/2011 WITH LCR	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISSS KANUNGOE MRS.S AHMED MS B BORA MS.N SULTANA AMICUS CURIAE MR.A S CHOUDHURY	MR.A GANGULY

34	Crl.Rev.P./130/2011 WITH LCR	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
	WITH			
35	Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
36	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
37	Crl.Rev.P./289/2011 WITH LCR	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MR.A AHMED	PP, ASSAM
38	Crl.Rev.P./317/2011 WITH LCR	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
39	Crl.Rev.P./4/2012 WITH LCR	REFILL STAR PAKYNTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
40	Crl.Rev.P./7/2012 WITH LCR	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
41	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
42	Crl.Rev.P./38/2012 WITH LCR	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	PP, ASSAM
43	Crl.Rev.P./74/2012 WITH LCR	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI		
44	Crl.Rev.P./89/2012 WITH LCR	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
45	Crl.Rev.P./109/2012 WITH LCR	BISHNU KUMAR Versus SMT. BEATY DAS	MS.N S THAKURIA MR.D TALUKDAR MR.G K THAKURIA	MRJ PAYENG MR.A ALI
46	Crl.Rev.P./115/2012 WITH LCR	ATUL SAIKIA Versus SMTI MINA SAIKIA	MR.R HAZARIKA MR.G KAKATI	MR.A J DAS MR.G RENGMA MR.P DEKA
47	Crl.Rev.P./119/2012 WITH LCR	MRIGEN DAS BARUAH Versus JAYANTI RAMCHIERY	MR.N BORAH MS.E AHMED MR.D R GOGOI	MR. J H SAIKIA
48	Crl.Rev.P./132/2012 WITH LCR	CHANDRADHAR BORA and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MS.D DUTTA	PP, ASSAM
49	Crl.Rev.P./139/2012 WITH LCR 3 FILES	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
50	Crl.Rev.P./154/2012 WITH LCR	TARUN LEKHARU Versus M/S. GAYATRI DISTILERIES and BOTTLING INDUSTRIES and ANR.	MR.G SAIKIA MR.S S ROY MR.R HAZARIKA	MR.S CHAMARIA MR S KHOUND MR.M PHUKAN MR.R SINGHA MRS.N CHANDAK (AGARWAL) MR.S CHANDA

51	Crl.Rev.P./155/2012 WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
52	Crl.Rev.P./156/2012 WITH LCR	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
53	Crl.Rev.P./158/2012 WITH LCR	BADAL SARMA Versus UJJALA SARMA	MR.K SARMA MR. P CHOUDHURY(AMICUS CURIAE) MD.A HUSSAIN MR.D DAS MR.K M SARMA	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DAS
54	Crl.Rev.P./159/2012 WITH LCR 4 FILES	MD. ALIUR RAHMAN Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
55	Crl.Rev.P./168/2012 WITH LCR	DEEPAK GUPTA Versus THE UNION OF INDIA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MSK KALITA	MR.S C BISWAS MR.A K SARKAR MR.B CHOWDHURY MRS.S D CHOUDHURY MISS.K L R YANTHAN MS.A DEY MS.R DAS SC, NF RLY
56	Crl.Rev.P./174/2012 WITH LCR	MAHESH KUMAR MODI Versus KAMAL SHARMA	MR.P J SAIKIA MR.K BARUAH	
57	Crl.Rev.P./185/2012 WITH LCR	ABDUL HAKIM and 2 ORS Versus THE STATE OF ASSAM	MR.R K D CHOUDHURY MR.A RASHID	PP, ASSAM
58	Crl.Rev.P./209/2012 WITH LCR	RUHINI HAZARIKA and ANR Versus THE STATE OF ASSAM	MR.P KATAKI MRM HALOI	PP, ASSAM
59	Crl.Rev.P./257/2012 WITH LCR	JOGENDRA NATH SAIKIA Versus NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN
60	Crl.Rev.P./259/2012 WITH LCR	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY
61	Crl.Rev.P./261/2012 WITH LCR	SRI BIMAL CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	MR. S C BISWAS PP, ASSAM
62	Crl.Rev.P./283/2012 WITH LCR FILES	JIBAN DEKA Versus SMTI ANJU DEKA	MR. K K MAHANTA, SR. ADV. MR. M PATHAK MS. P CHAKRABORTY(AMICUS CURIAE) MR. K SINGHA	MR. S R GOGOI
63	Crl.Rev.P./325/2012 WITH LCR	CHANDRAKANT P PARATE Versus CENTRAL BUREAU OF INVESTIGATION CBI.	MR Z ALAM MS.R BEGUM MRU SARMA MRU SARMA MS.M R DAS MS. S NAZNEEN MR. P BORGOHAIN MRS.U ZEEHAM	SC, CBI
64	Crl.Rev.P./341/2012 WITH LCR	RANA DAS Versus STATE OF ASSAM	MR.R P SARMAH MR.H K BAISHYA	PP, ASSAM
65	Crl.Rev.P./413/2012 WITH LCR	SMT. SHEELA DEVI Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM

66	Crl.Rev.P./430/2012 WITH LCR	RABI URAON and 4 ORS Versus SMTI USHARANI GOSH	MR.J AHMED MR.A M KHAN MR.S DAS MS.N JAHAN	MR.A ROSHID MR.A MOBARAQUE
67	Crl.Rev.P./435/2012 WITH LCR	SANATAN RAY and 3 ORS Versus THE STATE OF ASSAM	MS.R BEGUM MRU SARMA MRS.U ZEEHAM DR.G LAL	PP, ASSAM
68	Crl.Rev.P./442/2012 WITH LCR	SAIFUL ISLAM and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
69	Crl.Rev.P./457/2012 WITH LCR 8 FILES	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
70	Crl.Rev.P./473/2012 WITH LCR	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
71	Crl.Rev.P./478/2012 WITH LCR	SRI FATIK CHANDRA SARKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
72	Crl.Rev.P./487/2012 WITH LCR	MAMPI KASHYAP DAS Versus PRADIP DAS	MR.P J SAIKIA MR.R S MISHRA MS.J SAIKIA	MS.R D MOZUMDAR
73	Crl.Rev.P./498/2012 WITH LCR	KARTIK DAS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
74	Crl.Rev.P./511/2012 WITH LCR	MD MANTAZ ALI and ANR Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
75	Crl.Rev.P./519/2012 WITH LCR	MD. TAYEZ ALI Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D BANIA MR.A BAREK	PP, ASSAM
76	Crl.Rev.P./520/2012 WITH LCR	MD. MOHAR ALI Versus STATE OF ASSAM	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	PP, ASSAM
77	Crl.Rev.P./522/2012 WITH LCR	NIRMALAYA BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION and ORS		
	WITH			
78	Crl.Pet./784/2012	ASHIM KUMAR BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.D K BAGCHI	SC, CBI
	WITH			
79	Crl.Pet./813/2012	ADHAR KUMAR BARMAN Versus THE CENTRAL BUREAU OF INVESTIGATION C.B.I	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	MR.A C BURAGOHAIN SC, CBI
80	Crl.Rev.P./523/2012 WITH LCR 3 FILES	BIDYA SAGAR PASHI Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM
81	Crl.Rev.P./526/2012 WITH LCR	BHAJA BORO and 10 ORS Versus THE STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.A A KHAN	PP, ASSAM
82	Crl.Rev.P./540/2012 WITH LCR	DAVID KERKETTA Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	PP, ASSAM
83	Crl.Rev.P./549/2012 WITH LCR	SAHINUR ISLAM Versus THE STATE OF ASSAM	MR.A R SHEIKH	PP, ASSAM
84	Crl.Rev.P./560/2012 WITH LCR	PRABIR DEY Versus UNION OF INDIA	MD.B HUSSAIN MR.P B MAZUMDER	MR.A K SARKAR SC, NF RLY

85	Crl.Rev.P./563/2012 WITH LCR	HARESWAR DAS Versus THE STATE OF ASSAM	MR.R HUSSAIN MS.P BORAH	PP, ASSAM
86	Crl.Rev.P./564/2012 WITH LCR	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
87	Crl.Rev.P./576/2012 WITH LCR	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
88	Crl.Rev.P./583/2012 WITH LCR	MD. MAFIJUDDIN AHMED and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.D BANIA MR.P BISWAS MS.N BHATTACHARYYA	MR.Y S MANNAN MS.S GOHAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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Web:ghconline.gov.in

[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./407/2010	DR. HEMENDRA RAM PHOOKUN Versus THE STATE OF ASSAM AND ANR	A K BHATTACHARYYA P K GOSWAMI D K BHATTACHARYYA B M CHOUDHURY U CHOUDHURY C PHUKAN	S C BISWAS G J SAIKIA B CHOUDHURY M BISWAS PP, ASSAM R RANGMAI
2	Crl.Pet./336/2011 WITH LCR	MAHAPRASAD SHARMA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	PP, ASSAM
3	Crl.Pet./539/2011 WITH LCR	SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM
4	Crl.Pet./587/2011	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY SC, CO-OP.
5	Crl.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
6	Crl.Pet./96/2012 WITH LCR	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
7	Crl.Pet./105/2012 WITH LCR	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
8	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
9	Crl.Pet./185/2012 WITH LCR	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
10	Crl.Pet./188/2012 WITH LCR	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
11	Crl.Pet./341/2012 WITH LCR	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAIN MSI RAJKHOWA

12	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
13	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
14	Crl.Pet./417/2012 WITH LCR	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR.M R ISLAM PP, ASSAM
15	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
16	Crl.Pet./448/2012 WITH LCR	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
17	Crl.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
18	Crl.Pet./535/2012 WITH LCR	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
19	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
20	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
21	Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
22	Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
23	Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
24	Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
25	Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
26	Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM

27	WITH Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
28	Crl.Pet./698/2012 WITH LCR	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
29	Crl.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)
30	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
31	Crl.Pet./80/2013	KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA
32	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
33	Crl.Pet./387/2013 WITH LCR	BIPLOB ROY Versus GANESH MONDAL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
34	Crl.Pet./407/2013	RANADHIR SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
35	Crl.Pet./444/2013	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
36	Crl.Pet./475/2013 WITH LCR	KAMRUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI
37	Crl.Pet./499/2013	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
38	Crl.Pet./671/2013 WITH LCR	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
39	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY PP, ASSAM
40	Crl.Pet./726/2013 WITH LCR	SUSHIL KR. DEORA Versus ASHISH AGARWAL	MR.D SARMAH MRA UPADHYAY MRT BORA MR.P UPADHYAY	MR.B M CHOUDHURY MR. N ALAM MS. P CHOUDHURY MS. P CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN

41	Crl.Pet./735/2013 WITH LCR	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
42	Crl.Pet./739/2013 WITH LCR	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
43	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) MR. P MAJUMDAR SK S HOSSAIN RESPONDENT-IN-PERSON
44	Crl.Pet./811/2013 WITH LCR	RATANLAL BHATI Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MRD MONDAL MR.J BHATI MR.H K BORA	PP, ASSAM
45	Crl.Pet./840/2013 WITH LCR	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I.
46	Crl.Pet./844/2013	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGOHAIN PP, ASSAM
47	Crl.Pet./845/2013 WITH LCR	NAKUL CHANDRA DUTTA Versus THE STATE OF ASSAM and ANR	MS.R BEGUM MRU SARMA MR.A N I HUSSAIN DR.G LAL MRS.U ZEEHAM	PP, ASSAM
48	Crl.Pet./849/2013 WITH LCR	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
49	Crl.Pet./867/2013	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
50	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
51	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM
52	Crl.Pet./919/2013 WITH LCR	SMT. JUNU MAZUMDAR Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA PP, ASSAM
53	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
54	Crl.Pet./940/2013 WITH LCR	SMTI MONIMALA BORAH Versus SRI SRI NABAGRAHA DASHA MAHAVAIDYA KALIMANDIR	MR. N ALAM MR.S U AHMED	MR.B CHAKRABORTY MR.D SARMAH MS.S SARMA
55	Crl.Pet./956/2013 WITH LCR	GHANA KANTA DAS Versus SMTI PUTALI DAS	MS.N S THAKURIA MR.D S DEKA MR.G K THAKURIA	MR.K BARUAH MR.R S MISHRA

56	Crl.Pet./962/2013 WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH
57	Crl.Pet./965/2013 WITH LCR	KABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.P K SARMA MS.B BHUYAN PP, ASSAM
58	Crl.Pet./966/2013	SANSUMA KHUNGGUR BWISWMUTHIARY and ANR1 Versus THE STATE OF ASSAM AND ANR	MR.M SARANIA MR.Z ALAM MR.S U AHMED MR.N D SARMA MS.M GOSWAMI MR.I AHMED	MR.B D KONWAR MR.S BARUAH MR.R KALITA MRS.J M KONWAR PP, ASSAM
59	Crl.Pet./12/2014 WITH LCR	RAJESH BHATIA Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MS.P R MAHANTA MR.S R GOGOI MR.A BORGOHAIN	MR.R MAJUMDAR PP, ASSAM MR.P K SHARMA
60	Crl.Pet./38/2014	MALLIKA DEKA Versus HEMEN BARMAN	MR.R C SAIKIA MS.K SAIKIA MS.A GOGOI	MR.P K DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA
61	Crl.Pet./41/2014 WITH LCR	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
62	Crl.Pet./56/2014 WITH LCR	ANJIRA KHATUN @ MISS ANZIRA KHATUN and ANR Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MS. A AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN PP, ASSAM
63	Crl.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MS.M DEV MR R CHAKRAVORTY S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY MR.C GOSWAMI PP, ASSAM
64	Crl.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHYAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
65	Crl.Pet./251/2014 WITH LCR	SIZOLL CHEMICALS PVT. LTD. and ANR. Versus M/S ASSENT CHMICALS LIMITED	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
66	Crl.Pet./267/2014	DEVEN DUTTA Versus SURAJIT GOGOI	MR.D K BHATTACHARYYA MR.S DUTTA MR.A K BHATTACHARJEE	
67	Crl.M.C./283/2014 WITH LCR in Crl.Pet./42/2014 WITH Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS Versus DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MRS.A SHARMA MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MR.L P SHARMA PP, ASSAM MS.A SHARMA PP, ASSAM
68	Crl.Pet./366/2014 WITH LCR	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
69	Crl.Pet./439/2014 WITH LCR	MD. JAN ALI Versus SMTI NURJAHAN BEGUM and 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
70	Crl.Pet./448/2014 WITH LCR	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM

71	Crl.Pet./450/2014	M/S CENTURY MERCHANTILE PVT LTD. and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MR.A CHETIA MR.R JAIN MD.ASLAM	SC, FOOD & CIVIL SUPP. MS. S JAHAN MS. S JAHAN MR.M H ANSARI PP, ASSAM ADDL. PP, ASSAM
72	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
73	Crl.Pet./616/2014	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
74	Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
75	Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM
76	Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
77	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
78	Crl.Pet./1001/2014 WITH LCR	ANTINA KALITA Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
79	Crl.Pet./122/2015	ROSHMI GOSWAMI Versus PRANAB KUMAR SHARMA and ANR.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY	MR.J SHARMA MR.G KAKOTI PP, ASSAM
80	Crl.Pet./197/2015	NAGENDRA NATH LAHKAR Versus THE STATE OF ASSAM AND ANR	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MSK KALITA MS.B BORAH	MR.P K DASR-2 MRN J DAS(R-2) MR.A CHOUDHURY(R-2) MR.R ALI(R-2) PP, ASSAM
81	Crl.Pet./230/2015	SMT. SNIGDHA JHUNJHUNWALA and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR. M KHAN MR.R AGARWALL	MR.S P ROYR-2 MR.K RAJBONGSHI(R-2) MS.B BAISHYA(R-2) PP, ASSAM MR.R P N SINGH(R-2)
82	Crl.Pet./505/2015	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
83	Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
84	Crl.Pet./654/2015 WITH LCR	GUNJAN PATWARI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.M CHOUDHURY(R-2) PP, ASSAM MR.P K MUNIR(R-2)

85	WITH Crl.Pet./526/2016	NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
86	Crl.Pet./761/2015	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID
87	Crl.Pet./775/2015	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	PP, ASSAM
88	Crl.Pet./994/2015 WITH LCR	MD. ABDUL HAQUE Versus THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE: CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/179/2006 WITH LCR	NAZIM UDDIN and ORS Versus SAHAJAN ALI and ORS	N HAQUE S K DEORI K UDDIN H I CHOUDHURY H OJHA B AHMED	K DAS
2	RSA/49/2009 WITH LCR	OIL and NATURAL GAS CORPORATION LTD. Versus BIREN BARUAH	DR.B P TODI MR.B K DAS MR.A TODI	MR.MD ASLAM
3	RSA/56/2009 WITH LCR	ANJAN KR. CHOWDHURY Versus BIRESH CH. CHOWDHURY and ANR.	MR.G N SAHEWALLA MR.MD ASLAM MR. B SARMA MS.M D BURMAN	MR.K K MAHANTA MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.M K BORO MR.N KALITA
4	RSA/66/2009 WITH LCR	HIMENDRA NATH BHOWMICK Versus BHAGYABATI SUTRADHAR and ORS	MR. A K PURKAYASTHA MR.R C PAUL MISS.S ROY MR.B K GOSWAMI MS M BHARATI	MR.G N SAHEWALLA MR.MD ASLAM MS.M D BURMAN
5	RSA/67/2009 WITH LCR	ON THE DEATH OF SOLE APPELLANT NAMELY BISWANATA DAS, HIS LEGAL HEIRS Versus GITA RANI SAHA	MR.K K MAHANTA MR D K DAS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI
6	RSA/82/2009 WITH LCR	THE LIFE INSURANC CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR
	WITH MC/1429/2009 in RSA/82/2009	THE LIFE INSURANCE CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR MS.P SINGH MR.R P GUPTA
7	RSA/93/2009 WITH LCR	MD. AHMED ALI Versus MD. SABAR ALI and ORS		MR.P K GOSWAMI
8	RSA/96/2009 WITH LCR	RADHA RANI MAHANTA Versus ATUL CH. BARMAN and ORS,	MISS.S ROY MR.P K R CHOUDHURY MR.N DEBNATH	MR.R ISLAM MR.B SINHA
9	RSA/100/2009 WITH LCR	SMTI.NAMITA SARKAR AND ANR Versus GOALPARA MUNICIPAL BOARD and ANR	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MRS A GAYAN MR.A K DEKA MS.C CHOWDHURY

10	RSA/112/2009 WITH LCR	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
11	RSA/113/2009 WITH LCR	SRI UTPAL CHANDRA DAS Versus SRI NARAKANTA DEKA and ANR	MR. Z MUKIT MR. A SATTAR MR. P SINGH	DR. B AHMED (R1) MS. T KALITA (R1) MRS. K DEKA MR. R P SARMAH MR. R SARMA (R1) MR S SARMA (R1) MR. N HAQUE (R1) MS B DEVI (R1) MR. H DEKA (R1) MR K UDDIN (R1) MR. M HUSSAIN (R1) MR. S R BARBHUIYA (R1) MR. A HUSSAIN (R1) MR. D HAZARIKA (R1)
12	RSA/130/2009 WITH LCR	MD. FAIZUDDIN AHMED, Versus ON THE DEATH OF MD. LUTFUR RAHMAN, HIS LEGAL HEIRS MD. MUZIBUR RAHMAN(SON) AND ORS.	MR.K AGARWAL MR.S C KEYAL MS. P NEOG MR D AKRAM	MR.B BANERJEE MR. M K SARMA (R-1,2,3) MS.M DEB MR.J LASKAR MR. A MOBARAQUE (R- 1,2,3) MR.S BANERJEE
13	RSA/136/2009 WITH LCR	SMT GEDO BALA BARMAN, Versus MANORANJAN BARMAN and ANR,	MR G P BHOWMIK MR R HAZARIKA MS. J PURKAYASTHA	MISS.J R BORA MR.R BORAH MS.J BORAH
14	RSA/139/2009 CAVT. NO. 1041/09 WITH LCR	ON THE DEATH OF MAKRAM ALI BORBHUIYA HIS LEGAL HERIS TAMIZA BEGUM BARBHUIYA and ORS Versus MD ABDUL MATIN MAZARBHUYIA,	MR. T U LASKAR MR.N DHAR MR.K A MAZUMDER MR. A U CHOUDHURY (p-1 to 5) MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	MR.B BANERJEE MR. P K ROY MR.N HAQUE MR. S K CHAKRABORTY MS.M DEB MR A CHAKRABORTY MS. M DUTTA MR.J LASKAR MR.A DEY MR.B AHMED FOR CAVEATOR
15	RSA/142/2009 WITH LCR (PART -II HEARING LIST)	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R- 3,4&5) MR.D C C PHUKAN(R- 3,4&5)
16	RSA/146/2009 WITH LCR	SRI GOPENDRA NARAYAN MISRA @ BENU MISHRA Versus ON THE DEATH OF NARAYAN CH. DEB HIS LEGAL HEIRS SMTI KALYANI DEB WIFEand ORS		MR.K DHARR-1i,1iiand1iii
17	RSA/154/2009 WITH LCR	HEMANTA DAS, Versus BIREN PATHAK,	MR.K SARMA MR.D DAS	MR.J KAKATI MR. K D CHETRI MRI B KAKATI MR.G SAIKIA MS R BARUAH
18	RSA/157/2009 WITH LCR	KHITISH NATH and ORS Versus DHARMESWARI DEVI and ANR	MS B CHOUDHURY MS B S GOGOI	MR. D MOZUMDER MR. D MAZUMDAR MR. P BORAH
19	RSA/164/2009 WITH LCR	BIRUBARI DAINIK BAZAR SAMABI SAMITI LTD and 2 ORS, Versus BIRUBARI DAINIK BAZAR DUKANDAR SANGTHA and 156 ORS,	MR.D K SARMAH MS U DAS MS.M BHATTACHARJEE MS.S NATH MR.N PATHAK MR.A K GOSWAMI MS.S BHATTACHARJEE	MR.P K DAS(R-2) MR.J SARMA MR.N DAS(R-2) MR.R HAZARIKA MR.A CHOUDHURY(R-2) MR.N K CHAKRABORTY MR.G KAKATI

20	RSA/170/2009 WITH LCR	ON THE DEATH OF SMTI PESA RANI RAVANI HER LEGAL HEIRS Versus ON THE DEATH OF HANGSHA RABHA HIS LEGAL HEIRS	MR. M TALUKDAR MS.P DAS	MR. A R MEDHI MR.G SAIKIA MS.M BHATTACHARJEE MS.T ROY MR.S R ISLAM MS.C CHHETRY
21	RSA/176/2009 WITH LCR	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR Versus TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS MS. A NEOG N CHAUDHURY
22	RSA/14/2010 WITH LCR	JOGENDRA CHANDRA PAL and 3 ORS Versus ON THE DEATH OF SOLE RESPONDENT SRI PRAMESH CHANDRA DAS, HIS LEGAL HEIRS SRI PRASENJIT DAS @ BAPPI		MR.G C PHUKAN
23	RSA/45/2010 CAVT. NO. 1078/2009 WITH LCR	MUSSTT. KHAIRUNNESSA and 3 ORS, Versus SMTI. PRATIVA RANI DAS and 4 ORS,	MR.D CHAKRABORTY MR.A B CHOWDHURY MR.WISE IMRAN MR H HOQUE	MR.T ROY MISS.B SARKAR MS.J PAUL MR.S DEY FOR CAVEATOR MR.P SEN
24	WITH RSA/154/2010 CAVT. NO. 1078/2009	ASSAM STATE ELECTRICITY BOARD and ANR, Versus SMT. PRATIVA RANI DAS and 8 ORS,	MR.B D DAS MR.H K SARMA MR.D BHATTACHARYA	MR.T ROY MS.B SARKAR MS.J PAUL MR.S DEY MR.P SEN FOR CAVEATOR
25	RSA/150/2010 WITH LCR	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
26	RSA/185/2010 WITH LCR USUAL COURSE	ON THE DEATH OF GOPENDRA CH. DAS HIS LEGAL HEIRS BACHAN CH. DAS and ORS Versus ANIL CH.DAS and ORS,	MR.B K PURKAYASTHA MR.B K JAIN MS.M NEOG	MR.S K GHOSH MR.S P CHOUDHURY
27	RSA/241/2010 WITH LCR	NRIPEN CH. DAS and 2 ORS, Versus UMA KANTA BARMAN	MR.O P BHATI MS.N BARMAN MR.J A AHMED	MR.B SARMAH MR.A DHAR MRK K DAS MR.S BARMAN
28	RSA/199/2012 WITH LCR	NAVAJIT PATHAK Versus NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOUND MR. P NEOG MR.K DAS MS. N BORAH
29	RSA/209/2012 MC 784/2010, MC 3339/10, MC 1103/09, MC 1101/09	ON THE DEATH OF ANOWAR HUSSAIN DAU HIS LEGAL HEIRS MONOWARA KHATUN and 11 ORS, Versus ON THE DEATH OF MOTIUR RAHMAN HIS LEGAL HEIRS BADSHAH MIYAN SON and ORS,	MR. S H RAHMAN MR. M DUTTA MR. J ALI MR. N UDDIN	MR M H AHMED (R1.2, R1.3, R1.5, R1.6, R1.7, R2) MR. I HUSSAIN MR. R ALI G UDDIN MR. G U AHMED MS. S KANUNGOE MD. A. HUSSAIN (R1.2, R1.3, R1.5, R1.6, R1.7, R2) MR A K AZAD MR A H SARKAR MD. A MALEQUE
30	RSA/233/2012 WITH LCR	ON THE DEATH OF APPELLANT NO.1 (SAFIRUN BIBI LASKAR) HER LEGAL HEIRS and ORS, Versus MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. S K GHOSH MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)

31	RSA/94/2013 CAVT. NO. 1590/2012 WITH LCR (PART -II HEARING LIST)	MD. KASEM ALI Versus BOLIN GOGOI and 2 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MR.E ALI	MR. K D CHETRI MR.S R GOGOI MR. L MOHAN (R-1,2,3) MS R BARUAH MR. P GOGOI (R-1,2,3) MR.A BORGHAIN FOR CAVEATOR MR. P R MAHANTA MR.J P LAHON
32	RSA/6/2015 CAVT. NO. 1021/2014 WITH LCR PART-II HEARING LIST	SRI OM PRAKASH KHOKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MR.P K DUTTA MD.ASLAM	MS.D BORGHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
	WITH MC/89/2015 in RSA/6/2015	SRI OM PRAKASH KHAKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA	MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR
33	RSA/16/2016 WITH LCR	SRI MADAN DAS Versus SRI ADYANATH SARMA and 3 ORS	MR. B SARMA MR.S BARMAN	MR.L TALUKDAR MS.M DAS MR.B DAS MS.M DAS MR.G KAKATI
34	RSA/376/2017 WITH LCR (PART -II HEARING LIST)	MUSTT PHUL BEGUM Versus ON THE DEMISE OF ABDUR RAHMAN, SMTI SAIFUR NAHAR BEGUM and ORS,	MS.N M DEKA MRS.S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
35	WITH RSA/144/2018	MD NURUL ISLAM and 10 ORS Versus ON THE DEMISE OF ABDUR RAHMAN SMT. SAIFUR NAHAR BEGUM AND ORS	MS.N M DEKA MS.N M DEKA MRS. S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
36	RSA/132/2018 WITH LCR (PART -II HEARING LIST)	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
37	RSA/90/2021 WITH LCR (PART -II HEARING LIST)	MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY (r--18) MR N RAHMAN (r-1-18) MS S S ZIA
38	RSA/188/2022 WITH LCR (PART -II HEARING LIST)	ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.	MR. A TALUKDAR MR. R SARMA MR G J SAIKIA MR. M BISWAS MR D HAZARIKA MR A HUSSAIN	MR P K KALITA MD. M H CHOUDHURY MR. K R BOROOAH MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR
	WITH I.A.(Civil)/3693/2022 in RSA/188/2022	ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.	MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR

39	RFA/14/2013 WITH LCR	NRIPEN DUTTA Versus NABA KUMAR BORA	MR.S C BISWAS MS.E SHITIRI MR.T C KHATRI MR.P BISWAS MR.D BANIA	MR.G N SAHEWALLA MR.MD ASLAM MRS.S S BAWARI
40	RFA/27/2013 WITH LCR	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA
41	RFA/46/2013 WITH LCR	M/S. ANDREW YULE and CO. LTD. Versus ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI	SC, A S E B
	WITH MC/2900/2013 in RFA/46/2013	M/S. ANDREW YULE and CO. LTD. Versus ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI	SC, A S E B
42	RFA/60/2013 WITH LCR	RAYHANUL ISLAM CHOUDHURY Versus STATE OF ASSAM and 9 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR N RAHMAN MSL SAIKIA MR. S ALAM	MR.G C PHUKAN MS.M DEV MR.U J SAIKIA MR R CHAKRAVORTY (R-8) MD.S ISLAM MS.A CHOUDHURY MS.P CHOUDHURY MR.A CHOUDHURY MS.M KONCH MS.P KHATANIAR S RABHA (R-8) MS.P DEB SC, EDU
43	RFA/7/2014 WITH LCR	TASARUF ALI MAZUMDER Versus STATE OF ASSAM and 5 ORS.	MR.B BANERJEE MR.J LASKAR	GA, ASSAM MR.D P BORAH SC, PWD
44	RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH
45	RFA/10/2015 WITH LCR	ASOMIYA PRATIDIN and 5 ORS. Versus HEMANTA KUMAR SAIKIA and 5 ORS.	MR.U B SARMA MR.G MISHRA	MR.K K DEY(R-1) MR.A GANGULY(R-2) MR.M CHIRINGR-1
46	RFA/12/2015 WITH LCR	NAZMUL ISLAM MAZARBHUIYAN Versus DISTRICT RURAL DEVELOPMENT AGENCY and 2 ORS	MR.N H MAZARBHUYAN MR.D K DEKA MR.K MIRA MS.L WAJEEDA	MR.J H LASKAR(R-3) MR.I H LASKAR(R-3) MR.P K DEKAR-3 MR.M S ALAM(R-3) MR. S ALAM(R-3)
47	RFA/27/2015 WITH LCR	M/S ENCON ENGINEERING and CONSTRUCTIONS Versus M/S STEWARTS AND LLOYDS OF INDIA LTD and ANR	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA MS.C R RABHA	MR.R J BORDOLOI(R-1) MR.R DE(R-1) MS.D SONOWAL(R-1) MR.R ALIR-1 MR. M GOGOI MS.C SARMA(R-1)
48	RFA/30/2015 WITH LCR	SRI DEVENDRA SETHIA Versus AIRPORT AUTHORITY OF INDIA and 4 ORS	MRU SARMA MR.A N I HUSSAIN MS.R BEGUM MS.T BURAGOHAIN DR.G LAL MRS.U ZEEHAM	MR.R DUBEY SC, A A I
49	RFA/52/2015 WITH LCR	THE STATE OF ASSAM and 5 ORS Versus SRI BHABESH BAROOWA	MR A BHATTACHARYA MR.P S DEKA MR. M NATH, SC Panchayat and Rural Dev. ADDL. SR. GA, ASSAM	MR G RAHUL MR. D M NATH
	WITH I.A./1546/2015 in RFA/52/2015	THE STATE OF ASSAM and 5 ORS Versus SRI BHABESH BAROOWA	MR.P S DEKA ADDL. SR. GA, ASSAM	

50	RFA/5/2016 WITH LCR	HAIDOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.P NAYAK MR.A DEKA
51	RFA/7/2016 WITH LCR	INDIAN RED CROSS SOCIETY and ANR Versus STATE OF ASSAM and 2 ORS	MR. T U LASKAR MR.N DHAR MR.K BAISHYA	GA, ASSAM(R1-3)
52	RFA/10/2016 WITH LCR	M/S DEEPAK FAMILY TRUST Versus THE STATE OF ASSAM and 2 ORS	MR G P BHOWMIK MR.R HAZARIKA MS.P CHETIA	DR.B AHMED MR.H K HAZARIKA SC, IRRIGATION
53	RFA/24/2016 WITH LCR	ASSAM GOVERNMENT MARKETING CORPN. LTD. and 3 ORS. Versus M/S. PADMAWATI SUPPLY AGENCIES and ORS.	MR.A C SARMA MR.P CHAKRABORTY MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.B HALDAR MR.S CHANDA	MR.S K AGARWAL
54	RFA/34/2016 CAVT. NO. 1655/2015 WITH LCR	STATE BANK OF INDIA Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD.	MR. K K DEY MR. V K BAROOAH	MR. A SARMA FOR CAVEATOR
55	RFA/45/2016 WITH LCR	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1) MS.M KECHII (R-1)
	WITH I.A.(Civil)/868/2016 in RFA/45/2016	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
56	RFA/59/2016 WITH LCR	SRI MAHANANDA DAS Versus PURBANCHAL CEMENT LTD	MR.R P SINGH MS A BORBHUYAN	MR.D BARUAH MS.B DAS MS.N UPADHYAY
57	RFA/56/2016	PURBANCHAL CEMENT LTD Versus SHRI MAHANANDA DAS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR. R P SINGH MS A BORBHUYAN MR P KUMAR
58	RFA/71/2016 WITH LCR	M/S M.K. AGARWALA Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED and 4 ORS	MR.K DEKA MR.G KHANDELIA	MR.S K MEDHI(R-1) MR.A DAS(R-1) MR.S DUTTAR-1
59	RFA/83/2016 WITH LCR	PAWAN KUMAR AJITSARIA Versus SMTI KAMALA DEVI AJITSARIA and 4 ORS,	MR.R C SANCHATI MRS SANCHETI	MR.U B SARMAR-1 MS.J DEKA(R-1) MR.G MISHRA(R-1)
60	RFA/16/2017 CAVT. NO. 136/2017 WITH LCR	SRI PRASANTA PRIYA DARSHAN BARUAH Versus SRI PAWAN KILLA	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR.R DEKA MS. S NEWAR MR D KHAN MR.L K BORAH MR. K LOYA FOR CAVEATOR
61	RFA/82/2017 WITH LCR	INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT Versus SRI AJIT HAZARIKA	MR.D MOZUMDER MR. S BISWAS	MS.B CHOUDHURY MR.P BORAH MS.J DAS
62	RFA/89/2017 WITH LCR	THE STATE OF ASSAM and 4 ORS Versus SRI BIPUL DAS	MR.C K S BARUAH MRS.R BORO BORA	MR. J SARMAH
63	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA

WITH
CO/15/2018
in RFA/116/2017

KISHORE KUMAR DAS
Versus
MEGHMALLAR ESTATE AND SERVICES
PVT LTD

MR D BARUAH
MR. B BARMAN
MR. N B P SINGHA

MR. O P BHATI
MR. V K CHOPRA
MR. S K SINGH
MS. A LAHKAR
MR J CHOPRA

64 RFA/117/2017

ARUN KUMAR BISMITER
Versus
BABUL BRAHMA

MR.A C SARMA
MR.B HALDAR
MR.G BHARADWAJ

DR. B AHMED
MR. N HAQUE
MR. S R BARBHUIYA

WITH
I.A.(Civil)/4117/2019
in RFA/117/2017

BABUL BRAHMA
Versus
ARUN KUMAR BISMITER

DR. B AHMED
MR. N HAQUE
MR K UDDIN
MR. S R BARBHUIYA
MR M HUSSAIN

MR. A C SARMA
MR G BHARADWAJ

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18)	MR. S SINHA	04-06-2023	To	28-06-2023



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BEFORE:

CIVIL BENCH(SAO AND FAO MATTERS)

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 SAO/7/2012	RAHIMUDDIN AHMED @ RAHIMUDDIN, Versus SMTI. PATESWARI DEKA and ORS,		
2 SAO/6/2013 WITH LCR	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
WITH MC/3015/2013 in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
WITH 3 SAO/2/2014	KALPANA DAS and 2 ORS. Versus BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
4 SAO/2/2017 WITH LCR	MRS. TOKTEL LANGKAM, Versus BHUPEN PEGU and 4 ORS,	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR A D CHOUDHURY (R1) MR J PAYENG (R4) MR P CHOUDHURY (R1) MR. D CHOUDHURY (R1) MR. P DUTTA (R1)
5 SAO/6/2019 WITH LCR	SMTI. RATNA RANI NATH AND 4 ORS Versus SMTI. KHONA NATH AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR. S K ROY MR S A BARBHUIYA	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
6 SAO/4/2021 WITH LCR	MD. SAIFUDDIN SAIKIA Versus RAJUBALA BAISHYA AND 3 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. M K SHARMA (r-1) MS. S S SAIKIA (r-1) MR. R MEDHI (r-1)
7 FAO/23/2003 WITH LCR	BADAL BHATTACHARJEE and ORS Versus MANMATH KUMAR ROY		MR.B K SEN MRH P R CHOUDHURY MR.A K BHATTACHARJEE
WITH MC/146/2003 in FAO/23/2003	N.I. CO. LTD. Versus MS. R. BEGUM AND OPRS	MR.S SAIKIA MISS.M GOGOI MR. D MAZUMDAR	MR.G SOREN MS.M DEKA
8 FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.R DHAR(R-1&2) MR.S SHARMA(R-1&2) MR A SAIKIA(R-1&2) C K S BARUAH, SC, PWD MS.H TALUKDAR

	WITH MC/2616/2013 in FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.N N UPADHYAYA(R-2) MR.R DHARR-2 MR.S SHARMA(R-2) SC, PWD MS.H TALUKDAR
9	FAO/1/2014 WITH LCR	GOPAL CH. GHOSH Versus SAJAL SINGHA	MR.S K SINGH MR.T C KHATRI	MR.M K CHOUDHURY MR.B DEKA MR.N BARUAH
10	FAO/2/2014 WITH LCR	MATI RAM ROY and ANR. Versus GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	
11	FAO/15/2014 WITH LCR	RAM NAGINA PANDEY Versus STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
12	FAO/3/2015 WITH LCR	GUPI PARJA @ BIKASH Versus SMTI PROTIVA DEKA PARJA	MR.S BORA MS.R DHAR	
13	FAO/7/2015 WITH LCR	DR BIMAL MAZUMDAR Versus DR TRAILOKYA NATH SALOI and 2 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	MR.N DEKA(R-1) MR.M GOGOI(R-1)
14	FAO/12/2015 WITH LCR	MASTER DEBASRSHEE CHANDA MINOR Versus SMTI TRIPTI DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P K DEBROY MR.S DEY MR.P SEN
15	FAO/21/2015 WITH LCR	M/S NORTH EASTERN CHEMICALS INDUSTRIES P LTD and ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and ANR	MR.A PARVEZ MR.M DUTTA M C KAKOTI	MR.N C DAS(R-2) MR.A DAS(R-2) MS.B BEGUM(R-2) MR. J K GOSWAMI MS.M DEVIR-2 MRP GOGOI(R-1) MS.K DAS(R-2) MR.H DAS(R-1)
16	FAO/28/2015	SRI PRANAB DAS @ PAPU Versus SMTI MINARVA DAS @ MINU DAS	MR.S K SINGHA MR.R DUTTA MR.S J SARMA MR.G G GOGOI MR.B KUMAR	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA
17	FAO/2/2016 CAVT. NO. 1793/2015 WITH LCR	SRI ROSHAN CHAND Versus SRI SADHAN DAS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MR A K RAI MR.R P N SINGH	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA FOR CAVEATOR
18	FAO/15/2016 WITH LCR	SRI NARENDRA NATH SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.B CHETRI(R- 1-3) SR GA,ASSAM
19	FAO/16/2016	MD IFTIKAR RAHMAN Versus MD JIAUR RAHMAN	MR.R BARUAH MR.A IKBAL MR.S ALI	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MR.H K BARUAH MR.R P GUPTA MS.S CHOUDHURY
20	FAO/34/2017 WITH LCR	MR ARMAN ALI Versus MR MOINUL HAQUE and 4 ORS	MR.S P ROY MS.N RAI MRA K RAI MR.S K CHOUDHURY MR.T R ROY	MR.R BARUAH(R- 3-5) MR. R K BHUYAN (r-1,2) MR A ZAMAN (r-1,2) MR. M KASHYAP (r-1,2) MR.M ALAM(R- 1&2) MS.M NATH(R- 3-5)
21	FAO/43/2017 WITH LCR	SMT SHEFALI RANI DEB Versus STATE OF ASSAM and ANR	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM

22	FAO/46/2017 WITH LCR	SRI DWIPAYAN DAS Versus BRAHMAPUTRA TELE PRODUCTION PVT LTD and ANR	MR.P S DEKA MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.B GOSWAMI(R- 1&2) MS.Y S PHOM(R- 1&2) MR.A K BHUYAN(R- 1&2) MS.B BHUYAN(R- 1&2) MR.M BORAH- 1and2
23	FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM MR. J ABBAS MR. S BORTHAKUR PP, ASSAM
	WITH I.A.(Civil)/37/2018 in FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM,	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM
24	FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
	WITH I.A.(Civil)/169/2018 in FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MR. R BORPUJARI, SC, Revenue Deptt.
25	FAO/59/2018 WITH LCR	KAMAKHYA SAHA Versus SRI ALOK KUMAR BANTHIA AND 2 ORS	MR. D P CHALIHA MS A BARUAH MR. U P CHALIHA	MR. C GOSWAMI (R1-R3) MR. N CHAKRAVORTY (R1- R3)

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BEFORE:

CIVIL BENCH(CRP(I/O), CRP AND MFA MATTERS)

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 CRP(IO)/14/2014	BIJOYANAND BORTHAKUR Versus ABHOYANANDA BORTHAKUR and 3 ORS	MRG P BHOWMIK MS. P R MAHANTA MR. S R GOGOI MR.R HAZARIKA MR P BORAH	MR.B BANERJEE MS.B SAIKIA
2 CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
3 CRP(IO)/46/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
WITH 4 CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
5 CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
6 CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
7 CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
8 CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
9 CRP(IO)/77/2015	GUNA KANTA KHATANIAR and 8 ORS. Versus BIDYA BASUMATARI @ BIDYARAM BORO and 5 ORS.	MRG P BHOWMIK MR.G C SHARMA	MR.D DAS(R-1 to 6) MR.M C SARMAR-1 to 6
10 CRP(IO)/78/2015	MOINUL HOQUE LASKAR Versus SRI SAYED AINUL ISLAM and 3 ORS	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.S K GHOSHR-1 to 4
11 CRP/196/2011 WITH LCR	GUNA DUTTA Versus M/S ASSAM VALLEY PLYWOODP LTD and ORS	MR.P J SAIKIA MS.M KECHII	MR.C BARUAH MR.T BARUAH MS.R R BARUAH MS.M SAIKIA
12 CRP/208/2013 WITH LCR	SUNIL KUMAR CHAKRABORTY Versus RAM KRISHNA SEN BURMAN	MR.S K SINGH MR.P SUNDI	MR.R BARUAH MR.T C KHATRI

13	CRP/214/2013 CAVT. NO.67/2/013 WITH LCR	BAKUL DEB Versus SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR
14	CRP/307/2013 WITH LCR	ARUN CHANDRA RAJBONGSHI and 2 ORS Versus KUKIL SINGH and 13 ORS	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MR.R P N SINGH MR.N N JHA	MR.A SARMA
15	CRP/318/2013 WITH LCR	SMT KAMLA DEVI AGARWAL and 2 ORS Versus ANIL AGARWAL and ANR	MR.J SINGH MR.P N GOSWAMI MR.K K HANDIQUE	
16	CRP/428/2013	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
17	CRP/17/2014 WITH LCR	BHANWARILAL SWAMI and ANR Versus M/S CHOUTHMAL RADHAKISHAN and ANR.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR.P MAHANTA MS.P SAHARIA MR.T C KHETRI MR.R K BORTHAKUR
18	CRP/30/2014 WITH LCR	SMTI NABANITA BARUAH @ BURAGOHAIN Versus SMTI DALIMI TAYE and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.A BHATTACHARJEE MR.P P DUTTA
19	CRP/88/2014 WITH LCR	PRANABANANDA BHATTACHARJYA and 3 ORS Versus SMTI ILA BARTHAKUR CHOUDHURY and 5 ORS.	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.S K GHOSH MR.S P CHOUDHURY MR.G SARMA MRB KAUSHIK
20	WITH RSA/114/2013 CAVT. NO. 586/2013	ILLA BARTHAKUR CHOUDHURY and 5 ORS. Versus SOROJINI BHATTACHARJYA and 7 ORS.	MR.S C KEYAL MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.P P DAS MR.B K SARMA MR. P M DEKA FOR CAVEATOR
21	CRP/99/2014 WITH LCR	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR. B MALAKAR
22	CRP/119/2014 WITH LCR	MD ISHAQUE Versus M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
23	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. ASAD ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. ASAD ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
24	CRP/159/2014 WITH LCR	DHARANI TALUKDAR and 2 ORS Versus SMTI MINI KALITA	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.B SINHA	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM MS.B BHUYAN SC, PWD

25	CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR
26	CRP/202/2014	MANIDEEP SEN Versus BHABATOSH CHAKRABORTY	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	
27	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
28	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK MR D KALITA (R2i, R2ii, R2iii, R3, R4)
29	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MR D KALITA (R2i, R2ii, R2iii, R3, R4) MS.A THAKURIA
	WITH I.A.(Civil)/883/2016 in RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS, GOPAL DEY and ANR. Versus HRISIKESH KUMAR and ANR.	MR.S S DEY MR.S K GHOSH MS.G SHARMA MR.P K KALITA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K R BOROOAH	MRG P BHOWMIK MR.B DEB MS.A THAKURIA MR.A N CHOWDHURY MD.S ISLAM MR.A CHOUDHURY MR.B DAS MS.M KONCH FOR CAVEATOR
30	CRP/233/2014 CAVT. NO.31/2/014 WITH LCR			MR.B DEKA MR.S DUTTA MR.P JAIN
31	CRP/268/2014 WITH LCR	BISWAJIT BHAGAWATI Versus SMTI SARUMAI BHUYAN and 2 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	
	WITH MC/2919/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR. A BHATTACHARYYA (R3(i) & 3(ii)) MR. A BORUA (R3(i) & 3(ii))
	WITH MC/2921/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/2922/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/90/2017 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. SARUMAI BHUYAN and 3 ORS.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	

32	WITH MACApp./200/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR.A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
33	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA MR.S S SARMA FOR CAVEATOR
34	CRP/306/2014	SMT. SAKUNTALA DEVI and 4 ORS, Versus UNION OF INDIA and 3 ORS,	MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA	MR.S CHOUDHURY(R-3) MR.S DUTTA(R-3) ASSTT.S.G.I.
35	CRP/336/2014 WITH LCR	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
36	CRP/361/2014 WITH LCR	ON THE DEATH OF BIRENDRA KUMAR BARUAH HIS LEGAL HEIRS - SMTI APARNA BARUAH and 2 ORS Versus SMTI RUPREKHA DAS and 3 ORS	MR.R BARUAH MR.M NATH MR.N BHARALI MR.A IKBAL MR.S ALI	MR.SHEELADITYA
37	WITH RSA/171/2013	ON THE DEATH OF BIRENDRA KR. BARUAH HIS LETGAL HEIRS APARNA BARUAH and 2 ORS. Versus ON THE DEATH OF BHUPENDRA CH. DAS HIS LEGAL HEIRS BISWAJIT DAS and 3 ORS.	MR.N BHARALI MR.A IKBAL MR.S ALI MR.P J DAS MR.G BORDOLOI	MR.SHEELADITYA
38	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA
39	CRP/426/2014 WITH LCR	SAMBHU BAISHYA Versus NIRMAL TALUKDAR and ANR	MR.B D DEKA MR.P MAHANTA	MS.A K CHOUDHURY(R-2) MR.M CHOUDHURY(R-2) MR.D CHOUDHURYR-2 MR.T ALI(R-2) MR.S N KRISHNATRAYA(R-2)
40	WITH RSA/168/2013	SHAMBHU BAISHYA Versus NARAYAN TALUKDAR	MS.S BHUYAN MR.N DUTTA MS.J DUTTA MR.P MAHANTA MRD P SAHU	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA
41	CRP/440/2014 CAVT. NO. 1620/14 WITH LCR WITH MC/3527/2014 in CRP/440/2014	SHRI JIBON CH. BORUAH Versus SHRI PARMANANDA BARUAH JIBON CHANDRA BORUAH Versus PARMANANDA BARUAH	MR.S K MEDHI MS.P R MAHANTA MR.S R GOGOI MR.S K MEDHI MR.S R GOGOI MRSP R MAHANTA	MS.M HAZARIKA MS.H BUZAR BARUAH FOR CAVEATOR
42	CRP/461/2014	MRS. PARUMITA BORAH Versus MR. PALLAVJYOTI BORGHAIN	MR.H S KALSI MS.R S SADIAL	MR.T J MAHANTA MS.P BHATTACHARYA MS.B SAIKIA
43	CRP/95/2015 WITH LCR	MUST. FAIZAN NESSA Versus MUZAMMIL HUSSAIN	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM

44	CRP/112/2015	JAHARLAL PAUL and 5 ORS Versus HEMANTA KUMAR PAUL	MR.B K PURKAYASTHA MR.U DUTTA MS.U PURKAYASTHA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM
45	CRP/135/2015 WITH LCR	LAXMAN RAM and 9 ORS Versus CHAMPA DEVI and 3 ORS	MRG P BHOWMIK MR. S P ROY MS.J PURKAYASTHA MR.R HAZARIKA MS S DAS MR M DEB	MR.G N SAHEWALLA(R-1 to 4) MR. B SARMA(R-1 to 4) MR.A CHETIAR-1 to 4 MD.ASLAM(R-1 to 4)
46	CRP/170/2015 WITH LCR	PIRAMAL ENTERPRISES LIMITED Versus ZENITH DRUGS and ALLIED AGENCIES PRIVATE LIMITED	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. A I Ali MR. P DAS	MS.K YADAV MR.A KABRA MS.P BORAH MS.D R DEKA MR.R L YADAV
47	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
48	MFA/45/2008 WITH LCR	GENERAL MANAGER N F RAILWAY Versus M/S P.P ENTERPRISES	MR.H K DAS MS.M CHATTERJEE MISS.D SONOWAL MS.S CHAKRABORTY MS.B DEVI SC, NF RLY SMTIU CHAKRABORTY S SARMA	MR.A GOYAL
	WITH MC/1020/2008 in MFA/45/2008	THE UNION OF INDIA G.M,RLY Versus M/S. PP ENTERPRISE and ORS.	H K DAS B DEVI S SARMA	MR.A GOYAL
	WITH			
49	MFA/3/2013	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH			
50	MFA/4/2013	UNION OF INDIA Versus M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
51	MFA/19/2009 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SHRI SATINDRA KALOWAR and ANR.	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
52	MFA/55/2010 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. R C PAUL MR.A AHMED MS L DAS	MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
53	MFA/235/2010 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
54	MFA/266/2010 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR.S K SINGHA MR. A SAYED MR. S K TALUKDAR MR. H A KHAN
55	MFA/1/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MD. RITUL ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
56	MFA/28/2011 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD., Versus MD. ABDUL MANNAN and ANR	MR.A AHMED MS.M BAISHYA MS.S BHATTACHARJEE	

57	MFA/89/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMITAVA CHOUDHURY	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR. S K GHOSH
58	MFA/114/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/3034/2011 in MFA/114/2011	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
59	MFA/115/2011 WITH LCR	ABDULLA CHOUDHURY @ ABDULLA AND ANR Versus THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
60	MFA/124/2011 WITH LCR	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
61	MFA/1/2012 WITH LCR	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
62	MFA/2/2012	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
63	MFA/5/2012 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
64	MFA/19/2012 WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
65	MFA/53/2012 WITH LCR	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
66	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
67	MFA/77/2012 WITH LCR	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH			
68	MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

	WITH MC/4076/2010 in MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL SC, NF RLY MRS.U CHAKRABORTY	
69	MFA/83/2012 WITH LCR	UNION OF INDIA Versus KALYAN CHAKRABORTY	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
70	MFA/84/2012 WITH LCR	UNION OF INDIA Versus M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
71	MFA/86/2012 WITH LCR	BIKASH CHOUDHURY Versus UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
72	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
73	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MSB DEVI MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
74	MFA/103/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
	WITH MC/3034/2012 in MFA/103/2012	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
75	MFA/1/2013 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
76	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
77	MFA/6/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/334/2013 in MFA/6/2013	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.M PHUKAN MS.R R BORAH	
78	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS
79	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
80	MFA/41/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MS.S D CHOUDHURY

	WITH MC/815/2013 in MFA/41/2013	NATIONAL INSURANCE CO LTD Versus MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	
81	MFA/53/2013 WITH LCR	UNION OF INDIA, Versus M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
82	MFA/57/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA
83	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
	WITH MC/1095/2013 in MFA/58/2013	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE AND ANR	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
84	MFA/76/2013 WITH LCR	NEW INDIA ASSURANCE CO LTD Versus IDRIS ALI and ANR	MR. R K BHATRA MR.A AHMED MS. R DUTTA MR. A LAHKAR	
85	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
86	MFA/80/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus GITA YADAV and 4 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.A BORAH MS.P MAHANTA MS.J CHETRY MR.P SUNDI
87	MFA/83/2013 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.B BISHAYA(R-1) MS.R PATHAK(R-1)
	WITH MC/1692/2013 in MFA/83/2013	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
88	MFA/85/2013 WITH LCR	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
89	MFA/133/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
	WITH MC/3011/2013 in MFA/133/2013	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
90	MFA/253/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SRI DHARANI DAS and ANR,	MS R D MAZUMDAR	MR.D K SAIKIA(R-1) MS. S D SAIKIA
	WITH MC/5/2019 in MFA/253/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SRI DHARANI DAS and ANR,		MR.D K SAIKIA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH (MAC.APP. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./51/2009 WITH LCR	PHOOL BHANU BEGUM Versus SRI UDHAN SINGH and ORS	MR.P J PHUKAN MSA B PHUKAN	MR.S DUTTA
2	MACApp./171/2012 WITH LCR 2 FILES	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
3	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
4	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
5	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
6	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
7	MACApp./285/2013 WITH LCR	JAYMATI KACHARI Versus THE FUTURE GENERAL INDIA INSURANCE CO. LTD and 2 ORS.	MR.H SARMA MR.D K KALITA MR.P C SARKAR MS.S D SARMAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA
8	MACApp./9/2014 CAVT. NO. 759/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
9	MACApp./34/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus GAUTAM DAS and 4 ORS,	MR.R GOSWAMI MR.I ALAM	MS. R BORA (R1-4)

10	MACApp./46/2014 WITH LCR WITH MC/312/2014 in MACApp./46/2014	M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and ANR, M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and 2 ORS, PUSPA KALITA and 2 ORS. Versus SHAIK FARDIN and 3 ORS.	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.S S SHARMA MS.L SHARMA MR.S K SANGANERIA MRA SHARMA	MS. D D ROY MS. J GOSWAMI MR. H CHETIA MS.R HUSSAIN(R-4) MR. S K S THAKUR MR.R GOSWAMI MR.M SAIKIA MS.D KALITA(R-4) MR.H N SARMA MS.I SARMA(R-4) MR.R K AGARWALA(R-4)
12	MACApp./131/2014 WITH LCR WITH	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
13	MACApp./130/2014 WITH	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
14	MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
15	MACApp./147/2014 WITH LCR	UNION OF INDIA Versus ISMAIL AND 3 ORS	C.G.C. MR.K PAUL MR. B SARMA	MR.A TALUKDAR(R-4) MS.L SHARMAR-4 MR.K K BHATTA(R-4) MR.J JOHN(R-4)
16	MACApp./178/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
17	MACApp./191/2014 WITH LCR	SMTI DEVI BASUMATARY @ DEVI GOGOI Versus AJIT CHETIA and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. R GOSWAMI MS. M SAIKIA MR. S NAG MR. N D SARMA MS. P BORTHAKUR MR D DEKA
18	MACApp./202/2014 WITH LCR 3 FILES WITH	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. SAHABUDDIN KHAN and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MRU S BORGOHAIN MR.H BURAGOHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI
19	MACApp./484/2018	MD. SAHABUDDIN KHAN Versus NAYAN JYOTI KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. H KAKATI
20	MACApp./232/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus KAJOL MALAKAR and ANR.	MR.B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS.U K PURKAYASTHA	MR.A DHAR MS.D GHOSH MS.C DAS MRK K DAS

21	MACApp./248/2014 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
22	MACApp./251/2014 WITH LCR	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
23	MACApp./278/2014 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
24	MACApp./302/2014 CAVT. NO. 653/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MANJU DUTTA and 5 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR D MONDAL (R1 TO 3) MR.C CHOUDHURY MR.A GAYAN FOR CAVEATOR
25	MACApp./61/2015 WITH LCR 2 FILES, AFTER PUJA	UNITED INDIA INSURANCE CO. LTD. Versus MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
26	MACApp./284/2016	SANDHYA DAS Versus NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MS.R D MOZUMDAR
27	MACApp./354/2016 WITH LCR	MALABIKA ROY DAS Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MRS.B ACHARYAR-1 MR.A D CHOUDHURY(R-3) MR.A ACHARYA(R-1) MR.D CHOUDHURY(R-3)
28	MACApp./61/2017 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI MOHAN RABHA and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J P DAS MRS. R DEVI MR. A R TAHBILDAR MR.R RABHA(R- 2&3) MS.S DAS(R- 2&3)
29	MACApp./89/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SASHI MURA and 3 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
30	MACApp./107/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAJEN BORAH and 3 ORS	MR.A DUTTA MRS.P M DUTTA	MR.M TALUKDAR MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORAH MS.A KALITA MRN BHUYAN
31	MACApp./300/2017 WITH LCR	NURUL AMIN Versus PRASANA DEKA and ANR.	MS.M TALUKDAR MS.T MONDAL	MR.A TALUKDAR MR.K K BHATTA MR.A DAS MR.K K BHATTACHARYYA MR.R K BHARALI MRB D SARMA MR.J JOHN MR. J K DAS (R1)
32	MACApp./338/2017 WITH LCR WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA Versus NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA MR.S P CHOUDHURY MRS.G SARMA
33	MACApp./357/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS RAJENA BEGUM and 5 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.K R BORA(R- 1-4)
34	MACApp./379/2017 CAVT. NO. 3/2017 WITH LCR	SRI NIRAB HARPAL and ANR Versus KAMALA KONWAR	MR.R K DUTTA MR.U J SAIKIA MR.N NATH	MR.P BHOWMICK MR.R DEKA MR. S ROY MR. M H LASKAR FOR CAVEATOR

35	MACApp./503/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SAHERA CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR H K J AHMED (R-1)
36	MACApp./532/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMT CHANDRAWATI GOSWAMI and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MS.S KHANIKAR MS.P BARUAH MS.A DAS
37	MACApp./559/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KABITA SAIKIA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAIN, R 1,2 AND 3
38	MACApp./657/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1- R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
39	MACApp./659/2017	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI MAHAN MEDHI and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR Z ALAM MR D MONDAL (R-1,2) MR. N D SARMA MR E U AHMED MS. S NAZNEEN
40	MACApp./424/2018 WITH LCR	SRI AMULYA DEKA @ DAS Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUA MR. A BHATTACHARYYA	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR K BHUYAN (R2) MS. S BURAGOHAIN (R1) MR S C NATH (R2) MS. P PHUKAN (R1) MR. D BHUYAN (R1)
41	MACApp./591/2019 WITH LCR	SHRI SANTOSH MALAKAR AND 4 ORS Versus SUNIL MALAKAR AND ANR	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. A B ROY MR. P K SARMA

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



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BEFORE: CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4481/2009	SMTI ARADHANA PHUKAN Versus THE STATE OF ASSAM AND ORS	MR.J M A CHOUDHURY	SC, EDU
2	WP(C)/6585/2013	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORAH	SC, EDU
3	WP(C)/502/2014	SRI SRI MADHABDEV SANSKRIT TOL and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.C BORUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, EDU
4	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR. U K NAIR MRA BARMAN MR. M P SARMA	MR. A CHAMUAH SC, G U
5	WP(C)/1427/2014	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH
6	WP(C)/2084/2014	MD. DILDAR HUSSAIN, Versus THE STATE OF ASSAM and 4 ORS,	MR.M K CHOUDHURY(Sr.Adv.) MRP BHARDWAJ	MR.U K GOSWAMI
7	WITH WP(C)/5757/2012	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS		MR.U K GOSWAMI
	WITH MC/2249/2013 in WP(C)/5757/2012	MD. DILDAR HUSSAIN Versus MD. FAZAL UDDIN and ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR.H R A CHOUDHURY GA, ASSAM MR.R P SARMAH MR.A B SIDDIQUE MD.A MATLIB MRS.R DEVI MS.P SHARMA SC, EDU MR.M ALAMGEER
8	WITH WP(C)/7496/2013	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 8 ORS		MR.U K GOSWAMI
9	CAVT. NO. & 127/2/13 WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, SSA SC, BTC SC, EDU

10	WP(C)/2620/2014	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU
11	WP(C)/4175/2014	GITA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.J K BAISHYA GA, ASSAM MR. A CHAMUAH MR.J P DAS MR.M CHOUDHURY MRS.K M TALUKDAR SC, U G C SC, EDU
12	WP(C)/4691/2014	SATYA PROSAD RAJKHOWA and 40 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MR.D DAS MS.K BHUYAN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
13	WP(C)/4703/2014	MERUNJYOTI BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	SC, SECONDARY EDUCATION MRS.A VERMA
14	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
15	WP(C)/5338/2014	DR. MUKUTA GOSWAMI and 36 ORS Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.D TALUKDAR MR.A CHETRY MR.H K DAS	MR.B GOGOI SC, HIGHER EDUCATION SC, FINANCE DEPTT.
16	WP(C)/5836/2014	GANGA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	SC, T U
17	WP(C)/72/2015 CAVT. NO. 1656/2014 CAVT./1656/2014	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
	WITH I.A./2331/2015 in WP(C)/72/2015	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MR.H R A CHOUDHURY MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
18	WITH WP(C)/1529/2015 CAVT. NO. 1656/2014	DALAPARA ME MADRASSA Versus THE STATE OF ASSAM AND 9 ORS	MR.N DUTTA MR.B TALUKDAR MR. E AHMED	MR.Z HAMMAD GA, ASSAM MS.B HAZARIKA(R-8&9) MR.A M BARBHUIYA MS.S K NARGISR-8and9 MS.A NEOG(R-8&9) MS.F BEGUM SC, EDU FOR CAVEATOR SC, FINANCE

19	WP(C)/113/2015 WITH WP(C)/2474/2014 (D/O)	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR.M A I HUSSAINR-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
20	WITH WP(C)/2891/2014 CAVT./650/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
21	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
22	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU
23	WP(C)/855/2015	MARFOD ALI SK. Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	SC, ELEMENTARY EDUCATION SC, FINANCE MRSA VERMA
24	WP(C)/926/2015	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
25	WITH WP(C)/2006/2013	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MR A R BHUIYAN MR.A U AHMED	GA, ASSAM MR S KHOUND MR.S DAS MR B ACHARYYA SC, BTC SC, EDU MR.H A SARKAR MR.JUNM LASKAR

26	WP(C)/1069/2015	REHENA BEGUM, Versus THE STATE OF ASSAM and 6 ORS,	MR.M A I HUSSAIN MRA R BHUYAN	MR.H R A CHOUDHURY(R-6&7) GA, ASSAM(R3) MR.F U BORBHUIYAR-6and7 MR.S H ZAMAN(R-4) SC, SECONDARY EDUCATION(R1) MR.J M SULAIMAN(R-4)
27	WP(C)/1210/2015 WITH WP(C)/6851/2015 (D/O), WP(C)/3099/2016 (D/O), WP(C)/6845/2013 (D/O) WITH	KAMAL KR. BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. A CHAMUAH (SC, UGC) SC, HIGHER EDUCATION (R1-4)
28	WP(C)/1149/2015	DR. PANKAJ GOSWAMI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. M CHOUDHURY SC, HIGHER EDU. (R1-4)
29	WP(C)/1272/2015	RAHIZUDDIN DEWAN Versus THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
30	WP(C)/2475/2015 WITH	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED(R-5) GA, ASSAMR4 MR.D CHAKRABORTY(R-5) MR.D CHAKRABARTY(R-5) MR.S R BORUAH(R-5) MR.A B T HAQUE(R-5) SC, ELEMENTARY EDUCATION(R1,2,3)
31	WP(C)/2110/2016	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	DR.B AHMED(R-5) MR.A B T HAQUER-5 SC, ELEMENTARY EDUCATION
32	WP(C)/2556/2015 WITH	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
33	WP(C)/3808/2015 WITH	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MRS. S P NAIR MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
34	WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)
35	WP(C)/2568/2015	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MS.N MODI(R-4) MR.A D GUPTAR-6 MR.S DUTTA(R-4) MS.B DAS(R-6) MR.C SHARMA(R-4) SC, SECONDARY EDUCATION(R1-3) MR.SIDHANT DUTTA(R-4)
36	WP(C)/2643/2015	BAPKAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC
37	WP(C)/2837/2015	HITESWAR DAS and 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 4 ORS	MSB DEVI MR.R ISLAM MR.R DE MS.N MITRA	SC, ELEMENTARY EDUCATION(R5) SC, BTC(R1-4)

38	WP(C)/3043/2015	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
39	WP(C)/3192/2015	KANAK CH. KULI Versus THE STATE OF ASSAM AND 5 ORS	MR.S SARMA MR.P J SAIKIA	MR.N GOSWAMI R- 3 MR.T THAKURIA(R- 1, 2 & 4)
40	WP(C)/3299/2015	MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH
41	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
42	WP(C)/4520/2015	DILIP DEKA and 12 ORS Versus THE STATE OF ASSAM AND 44 ORS	MR. A TALUKDAR MR.R MAZUMDAR MR. P D NAIR MR. R DUBEY MR. A R SHOME MR G ALAM MRU SARMA MR.H BEZBARUAH MR. H ROHMAN MR. D NAG	MR.H R A CHOUDHURYR-17 MR.M K CHOUDHURY(R-5 to 8, 13 & 15) MR.S K SINGHA(R-10 & 20) MR.R ISLAM(R-14 & 16) MR.D K SARMAH(R-19) MR.S SAIKIA MR.I H SAIKIA MR. J H SAIKIA(R-11, 27, 28 & 42) MR.F U BORBHUIYA(R-17) MR.K KALITA MS.S KANUNGOE MS.A TALUKDAR(R-19) MR.N PATHAK(R-19) MR.A PATHAK(R-19) MR.R A CHOUDHURY(R-17) MRP BHARDWAJ(R-5 to 8, 13 & 15) MR.T AHMED(R-14 & 16) SC, SECONDARY EDUCATION(R1-4) MR.D N SARMAH(R-14 & 16) MR.A BARKAKATI(R-5, 6, 8, 13 & 15) MR.B KUMAR(R-10 & 20) SC, SECONDARY EDUCATIONR-1,2
43	WP(C)/5012/2015	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MS.D BORGOHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
44	WP(C)/5093/2015	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	SC, SECONDARY EDUCATION MR.A RAHMAN(R-3&4)
45	WP(C)/5128/2015	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.N N KARMAKAR MRM RAHMAN	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
46	WP(C)/6132/2015	KETU RAM SWARGIARY and 64 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	

47	WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
48	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
49	WP(C)/1602/2016	ABDUL HAKIM CHOWDHURY Versus THE STATE OF ASSAM and 9 ORS.	MR.T J MAHANTA MR. P DUTTA	MR. B C DAS (R10) MR.A R SIKDAR(R-10) MR.A R SIKDAR(R-10) MR.A MANNAF R - 4 MR.B GOGOI(R-9) MR.M H TALUKDAR(R-10) MR.P NAYAK(R-9) MD A ALI (R10) MR. S I TALUKDAR (R10) SC, SECONDARY EDUCATION
50	WP(C)/2561/2016	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.A BARKAKATI MR.T N SRINIVASAN	SC, T U MR. S BORTHAKUR (R-4) MR. C K S BARUAH MR.H C DAS
51	WITH WP(C)/4770/2015	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.N C DAS SC, T U MS.M DEVI MR. K K PARASAR (r-1 to 3)
52	WP(C)/5389/2016	HAREKRISHNA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)
53	WITH WP(C)/4918/2016	BHUPEN DEORI Versus THE STATE OF ASSAM AND 6 ORS	MR.A K SHARMA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR.S K TALUKDAR(R-7) MR.H DAS(R-7) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	MD.RAJIV THENGAL Versus BHUPEN DEORI and 6 ORS	MR.S K TALUKDAR MS.H DAS	MR.A K SHARMA MR.A D CHOUDHURY MS.P DUTTA MR.T CHAKRABORTY MR.D CHOUDHURY SC, HIGHER EDUCATION
54	WP(C)/5617/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI
55	WP(C)/158/2017	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
56	WITH WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
57	Cont.Cas(C)/213/2017	REKHA DEVI Versus PRITAM SAIKIA	MR.A K MAHESWARI	MR.D SAIKIA(Sr.Adv.) MR.N SARMA MS.K GOGOI

58	Cont.Cas(C)/218/2017 WITH WP(C)/4800/2011 (D/O), WP(C)/963/2013 (D/O)	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
59	WP(C)/458/2017	DR. MALA SHARMA Versus THE STATE OF ASSAM and 5 ORS.	MR. C CHOWDHURY MR.M H RAJBARBHUIYAN MR.M MAHANTA MRS. A GAYAN MS.P HATIGAYARI MR.M CHOUDHURY(Sr.Adv.) MR.V A CHOWDHURY MR.P K MUNIR MS.R CHETRI	MR. N BARUA (R-6) SC, EDU
60	WP(C)/1726/2017	SMT. RINKUMANI CHUTIA. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAHSC, A.G. GA, ASSAM MR.B GOGOI(SC, FINANCE.) MR. R K TALUKDAR SC, ELEMENTARY EDUCATION
61	WP(C)/1816/2017	ABDUL KARIM SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MD.M U AHMED MR A R BHUYAN	SC, SECONDARY EDUCATION
62	WP(C)/1968/2017	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC
63	WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/1522/2017 in WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/20/2018 in WP(C)/2006/2017	MATIOR RAHMAN Versus THE STATE OF ASSAM	MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL SC, EDU ASSTT.S.G.I.
64	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
65	WP(C)/3932/2017 WITH WP(C)/1595/2015 (D/O)	HAMEN BORDOLOI and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH
66	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR.S BORA	SC, FINANCE SC, HIGHER EDUCATION
67	WP(C)/5195/2017	KUSHAL DEV SARMAH Versus THE STATE OF ASSAM and 4 ORS.	MRS.R DEVI MR.A R TAHBILDAR	SC, EDUCATION SC, BTC
68	WP(C)/5390/2017	GENARAM NARZARY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION

69	WP(C)/6222/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR. D A KAIYUM SC, SECONDARY EDUCATION SC, G U
70	WITH WP(C)/5678/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR.J ABEDIN(R-4) MR.D A KAIYUM(R-4) MR.E HUSSAINR-4 SC, SECONDARY EDUCATION SC, G U
71	WP(C)/6302/2017	ABDUS SAMAD Versus THE STATE OF ASSAM and 5 ORS.	MR.J AHMED MS.M AHMED	MR.A DASR-6 MR.S DUTTA(R-6) SC, EDUCATION
72	WP(C)/7027/2017	ATUL CH. DAS Versus THE STATE OF ASSAM and 54 ORS.	MR. D K DAS MR.P J SAIKIA MR. M PATHAK MS.R GOGOI MS.D DUTTA MR. P TIMUNG	MS.G R MAHILARY MR. D SARMAH (R9, R10, R12, R13, R15-R18, R21- R23, R25-R30, R32, R34- R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) MS. K JAIN (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) SC, BTC
73	WP(C)/7044/2017	MADANI NAGAR ARABIC COLLEGE and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR. T U LASKAR GA, ASSAM MS. N DEY MS. S DASGUPTA SC, SECONDARY EDUCATION
74	WP(C)/7727/2017	DWIJENDRA NATH BARMAN Versus ASSAM AGRICULTURAL UNIVERSITY and 4 ORS.	MR.S NATH MR.G J SHARMA	SC, A A U MS.P KATAKI
75	WP(C)/189/2018	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
76	WP(C)/651/2018	NO.122 RANGIRGHAT L.P. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	GA, ASSAM
77	WP(C)/781/2018	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. P. K .ROYCHOUDHURY(R-8) MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED
78	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
79	WP(C)/6479/2018 CAVT. NO.0757/2018 CAVT./0757/2018	ABDUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	SC, SEC. EDU. MD. A A KHAN MR. A AHMED FOR CAVEATOR
80	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA

81	WP(C)/8475/2018	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. N J DAS MR. M A I HUSSAIN MR. S H ZAMAN	SC, ELEM. EDU MR. R BORPUJARI (SC, FINANCE DEPTT.)
82	WP(C)/8823/2018	MAKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-III

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/293/2008	SHRI BALA RAVI C.P. and ORS Versus THE UNION OF INDIA and ORS	MR.K GOSWAMI MS.J SAIKIA MR.D K MISRA MS.P KHRINEY	MR. B SARMA ASSTT.S.G.I.
2 WP(C)/5210/2008	RAJIB NATH AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N BORAH MR.K K PARASAR(P- 1&3) MR.B CHETRI- 1and3	K N CHOUDHURY GA, ASSAM D SAIKIA J PATOWARY SC, F.DEPTT. B K KASHYAP
WITH 3 WP(C)/941/2017	GAUTAM HAZARIKA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K PARASAR MRS.B CHAKRABORTY MR.B CHETRI	GA, ASSAM SC, FINANCE
4 WP(C)/4202/2009	SMTI DAMARI KUMARI CHETRY Versus THE UNION OF INDIA and ORS	MR.S C BISWAS MS.R BEGUM MR.M BISWAS MR.S DAS MRS.T SAIKIA	C.G.C. MS.B SARMA ASSTT.S.G.I.
5 WP(C)/281/2010	MD INAMUL ISLAM Versus THE UNION OF INDIA and ORS	MR. U K NAIR MR. A CHETRY MR. B SARMA MR. G Z AHMED	MR. K C ROY (R1-R5) C.G.C. MR D SENAPATI (R2-R16) MR. H DAS MR. K K PARASAR MS. S KATAKEY (R2-R16) MS. S. TODI (R2-R16) ASSTT.S.G.I. MS. M BARUAH MR. M SAHEWALLA (R2-R16)
6 WP(C)/512/2010	WASHIM HASAN ZAMAN Versus THE STATE OF ASSAM AND ORS	MR.J I BORBHUIYA MRS.F BEGUM MISS.S ROY MR.L MOHAN MS. A AHMED	SC, HEALTH
7 WP(C)/6334/2010	DIPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS	GA, ASSAM MR.G BAISHYA SC, AG MR. R K TALUKDAR (R-4) MR P NAYAK SC, SAD SC, IAAD

8	WP(C)/6546/2010	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA (r-2,3) MR.U K NAIR MR. M HUSSAIN (r-2,3) MR. K KALITA (r-2,3) MS G SWAMI (r-2,3) MR.A JAHID SC, F.DEPTT.
9	WITH WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA (r-5,6) MR.G BAISHYA SC, AG MR.K KALITA (r-5,6) MR. M HUSSAIN (r-5,6) MS G SWAMI (r-5,6) MR.A JAHID SC, PENSION SC, FINANCE
10	WP(C)/6896/2010	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D DEKA MR.A KUMAR	C.G.C. MR.M PHUKAN(R-1 to 5) ASSTT.S.G.I.
11	WP(C)/491/2011	JIBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND ORS	MSB DEVI MR. U K NAIR MR.R SARMA MS.K D SARMAH MR. G CHAMUAH MR. S P SHARMA MR S J SAIKIA MS U SHARMA	GA, ASSAM MR.D SAIKIA MR.H DEKA MR.A K SARMA SC, F.DEPTT.
12	WP(C)/2164/2011	KESHAB CHANDRA CHETIA Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	GA, ASSAM
13	WP(C)/2353/2011	BEHALI TEA ESTATE Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MR.R KAUSHIK	MR.J SINGH GA, ASSAM MR.P DAS MR.S C BISWAS MR.N BARUA MS.R T DAS MR.S DAS
	WITH MC/2824/2011 in WP(C)/2353/2011	THE WORKMEN REPRESENTED BY GENERAL SECRETARY Versus BEHALI TEA ESTATE AND ANR.	MR.K GOSWAMI MR.R KAUSHIK	MR.J SINGH GA, ASSAM MR.S C BISWAS
14	WP(C)/2729/2011	WAHEDUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MS.M BARMAN MR.M ISLAM	GA, ASSAM MR.A K SARKAR SC, PWD SC, RAILWAY
15	WP(C)/2730/2011	RAJENDRA KACHARI Versus THE STATE OF ASSAM AND ORS	MRS.R B BORA	SC, FINANCE & TAXATION MR.D SAIKIA MR.R DUBEY SC, F.DEPTT.
16	WP(C)/2824/2011	INDRESWAR GOGOI Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and ORS	MR.Y S MANNAN MR.S MUNIR MS.U SARMA	MR.M PHUKAN SC, A S A M B
17	WP(C)/2959/2011	DULU DUTTA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.A KUMAR	C.G.C. MR.S SARMA MR.S BARUAH SR. CGC ASSTT.S.G.I.
18	WP(C)/3139/2011	PROF. DR. BHUPENDRA NATH ROYCHOUDHURY Versus THE GAUHATI UNIVERSITY and ORS.	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.A DEKA	MR.S CHAKRABORTY SC, G U MR.L P SHARMA

19	WP(C)/3489/2011	LOLIT CHANDRA BORO Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.L R MAZUMDER MISS PHUKAN MS.S TAMULI	MR.D SAIKIA SC, F.DEPTT.
20	WP(C)/3702/2011	PULIN CHANDRA BORA Versus THE FOOD CORPORATION OF INDIA and ORS	MS.B DUTTA MR.A M DUTTA MR.A DUTTA MR.S K SHARMA MR.D BHUYAN	MR.P K ROY SC, F C I
21	WP(C)/3753/2011	SAUMAN TALUKDAR Versus OIL INDIA LIMITED and ANR	MR.A DEKA MR.R MAZUMDAR MR.S P DAS MR.A KUMAR	MR.A M DUTTA SC, OIL
22	WP(C)/3772/2011	SMT. ANITA HALDAR Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.B RAHMAN MS.B BHUYAN MR.S SHARMA MS.P PATHAK MS.A SAIKIA	MR.H K BARMAN MS.R DEKA SC, PWD MRSA VERMA
23	WP(C)/4008/2011	SECRETARY , ASSAM CHAH MAZDOOR SANGHA Versus THE STATE OF ASSAM AND ANR	MR.S CHAKRABORTY MR.N BARUAH	MR.C BARUAH GA, ASSAM MR.T BARUAH
24	WP(C)/4036/2011	AJIT KUMAR KHATONIAR Versus OIL INDIA LIMITED and ORS	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	MR.A SARMA ASSTT.S.G.I. SC, OIL
25	WP(C)/4184/2011	RABEN CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.H R AHMED MD.S ALI	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
26	WP(C)/4209/2011	DALIMI TAYE PATIR and ORS. Versus STATE OF ASSAM and 5 ORS.	MRS.R S DEURI MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MS.S SARMA MR.B GOGOI SC, F.DEPTT. SC, DLR
WITH				
27	WP(C)/4244/2011	GITA RANI KARMAKAR and 83 ORS. Versus STATE OF ASSAM and ORS.	MR.B C DAS MR.R ISLAM MR.B SINHA MR.B K BRAHMA	MR.B K SARMA SC, SOCIAL WELFARE SC, BTADC
28	WP(C)/4248/2011	TRILOCHAN PATRA Versus THE UNION OF INDIA and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MR.P DEKA	MR.M BHAGABATI C.G.C. MR G PEGU, CGC ASSTT.S.G.I. MS.H TERANGPI
29	WP(C)/4338/2011	PABINDRA CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.A TALUKDAR MR.M K MISRA MR.M CHOUDHURY MR. M MAHANTA MR.A GOGOI L SANGTAM	GA, ASSAM
30	WP(C)/4426/2011	DR. MONJULA DAS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.P K SHARMA	MR.D SAIKIA MR.I CHOWDHURY SC, HEALTH MR.N KHATANIAR
WITH				
31	WP(C)/4646/2012	MANJULA DAS Versus STATE OF ASSAM and ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.P MEDHI MR.P K SHARMA	SC, HEALTH
32	WP(C)/4626/2011	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
WITH				
33	WP(C)/4704/2010 WITH CONT. CASE(C)/28/2010 (D/O)	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MS.J SAIKIA MR.P J CHETIA	GA, ASSAM

34	WP(C)/4632/2011	MD. SHAFIKUL ISLAM DEWAN Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	MR.M BHAGABATI ASSTT.S.G.I. MS.R DEVI C.G.S.C.
35	WP(C)/4689/2011	BUDDHESWAR SINGHA Versus THE STATE OF ASSAM AND ORS	MRS.R S DEURI MS.B BHUYAN MS.P PATHAK MS.A SAIKIA	MR.B D DAS GA, ASSAM SC, A S E B
36	WP(C)/4767/2011	ASHIM PRAKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR. P K BORAH MR.U K DEKA MS.P BORAH MR.S BORTHAKUR	DR. B AHMED GA, ASSAM
37	WP(C)/4813/2011	SAMRAT GUPTA and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.B D GOSWAMI MR.T CHUTIA MR.K BHATTA	GA, ASSAM MR.R K BORA
38	WP(C)/4860/2011	LNK 188 RAMEZUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY MD.A MALEQUE	GA, ASSAM
39	WP(C)/4899/2011	ASHIT KUMAR GOSWAMI Versus THE UNION OF INDIA and ORS	MR.F K R AHMED MR.A ALI MD.S ISLAM MR.M K HUSSAIN MR.A CHOUDHURY	MR.N C DAS C.G.C. MRS A GAYAN(R-1) MS.J HUDA MR.M K MISHRA ASSTT.S.G.I.
40	WP(C)/5245/2011	SMTI MANASA BARMAN Versus THE OIL AND NATURAL GAS COMMISSION LTD. and ORS	MS.G DEKA MS.P CHAKRABORTY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY
	WITH MC/3627/2013 in WP(C)/5245/2011	SMTI MANASA BARMAN Versus THE OIL AND NATURAL GAS CORPN. LTD. and ORS	MS.G DEKA MS.P CHAKRABORTY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY
41	WP(C)/5262/2011	SOMITRA CHAKRABORTY Versus THE STATE OF ASSAM AND ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM
42	WP(C)/5393/2011	DIPAK SARMAH Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MR.A SARMA MR.M ALI MR.M BORTHAKUR	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR.B J GHOSH
43	WP(C)/5592/2011	BASANTA MEDHI and 4 ORS. Versus STATE OF ASSAM and ANR.	MR.A SARMA MR.U K NAIR MR.A CHETRY	GA, ASSAM MR.B GOSWAMI MR.B K BHAGAWATI SC, WATER RESOURCE
44	WP(C)/5836/2011	SATNAM SINGH Versus THE UNION OF INDIA and ORS.	MR.G DAS MR.H G BARUAH	MR.M BHAGABATI C.G.C. MR.G PEGU(R-1 to 4) ASSTT.S.G.I.
45	WP(C)/5846/2011	THE WORKMAN OF BORJAN TEA ESTATE Versus THE MANAGEMENT OF BORJAN TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.C BARUAH MR.B BARUAH MR.T BARUAH
46	WP(C)/5926/2011	KHAGENDRA NATH BARO Versus STATE OF ASSAM and ORS.	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	MR.N CHAKRABORTY MR. B GOSWAMI(Adl. AG,Assam) MR.C GOSWAMI SC, WATER RESOURCE
47	WP(C)/6409/2011	G/3900520Y, PRADEEP SINGH CHEEMA Versus UNION OF INDIA and ORS.	MR.P N CHOUDHURY MS.S BORA MR.R PHUKAN	MR.A K BORA C.G.C. MRS A GAYAN ASSTT.S.G.I.

48	WP(C)/6433/2011	SMT BEDAWATI SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. D C BORAH MS.B M LAHKAR MS.S KALITA	GA, ASSAM
49	WP(C)/6536/2011 WITH WP(C)/5723/2011 (D/O)	KARUNA BHATTA Versus THE UNION OF INDIA and ORS	MR.U K NAIR(Sr.Adv.) MR.B TALUKDAR MR.M M KATAKI MR.M DAS	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA ASSTT.S.G.I. SC, CCI
50	WP(C)/30/2012	DHARANI DEORI Versus ASSAM GRAMIN VIKASH BANK and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MRK K DAS MR.A BHATTACHARYA MR.S M RAHMAN	MR.D CHAKRABORTY MR.S DUTTA
51	WP(C)/554/2012	MRINMOY GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.A THAKUR MR.J P SARMA MR.D M NATH	GA, ASSAM SC, AG SC, FINANCE
52	WP(C)/581/2012	SHRI RAHIZ UDDIN and 5 ORS Versus THE UNION OF INDIA and ORS	MR.N AHMED MS.J DUTTA MR.I F ALI MR.A AHMED MRS.P GOGOI	C.G.C. MR.K PAUL MR.C K S BARUAH ASSTT.S.G.I. SC, C.G.C.
53	WP(C)/994/2012 WITH LCR	THE WORKMAN SRI SIMANTA KATAKY OF KOOMTAI TEA ESTATE Versus THE MANAGEMENT OF KOOMTAI TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.D BARUAH MS.B DAS MR K SAHARIA
54	WP(C)/1135/2012	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE
55	WP(C)/1157/2012	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE
56	WP(C)/1169/2012	RAJENDER SINGH Versus THE UNION OF INDIA and ORS	MR.T N SRINIVASAN	MR.S SARMA SR. CGC ASSTT.S.G.I.
57	WP(C)/1198/2012	PANKAJ RAJBONGSHI and 19 ORS. Versus THE STATE OF ASSAM AND ORS	MR.S CHETIA MR.P D NAIR MR.A CHOUDHURY MR.A GOEL	SC, A S E B
58	WP(C)/1206/2012 CAVT. NO. 261/2012	BIBHUTI BHUSAN DAS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MR A N AHMED MR.M DAS MS.N JAHAN	MR.B D DAS MR.N GOSWAMI MR.H K SARMA FOR CAVEATOR SC, HEALTH
59	WP(C)/1319/2012	HAV. MEHER SINGH and 7 ORS Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.B SINGHA MS.K BHUYAN	GA, ASSAM
60	WP(C)/1350/2012	THE ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus STATE OF ASSAM and ORS.	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P BARMAN MR.J N GOGOI MRS OJAH	MR.S SAIKIA SC, PWD
61	WP(C)/1368/2012 WITH LCR	THE WORKMAN MD. SAFFAUDDIN ALI Versus THE MANAGEMENT OF KOOMTAI TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.D BARUA MS.B DAS MR K SAHARIA
62	WP(C)/1647/2012	SYED MUSLIMUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED	SC, WATER RESOURCE

63	WP(C)/1667/2012	BISWA NARAYAN MACHARY Versus THE STATE OF ASSAM AND ORS	MR.B SARMAH MR.T K PATHAK	GA, ASSAM MR.P N GOSWAMI SC, APEX BANK
64	WP(C)/1680/2012	PRADYUT BARUAH Versus PRINCIPAL SECRETARY GOVERNMENT OF ASSAM and ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM SC, FINANCE
65	WP(C)/1698/2012	BIPIN CHANDRA THAKURIA Versus THE STATE OF ASSAM AND ORS	MD.B HUSSAIN MR.A K HUSSAIN MR.N I KHAN MRSS H HUSSAIN	GA, ASSAM SC, BTC
66	WP(C)/1715/2012	ASOM ABKARI KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ORS	MR J ABEDIN MRS. B GOGOI MS.B GOGOI MR H HOQUE	MR.C BARUAH SC, EXCISE DEPTT.
67	WP(C)/1781/2012	AYNAL HOQUE Versus THE UNION OF INDIA and ORS.	MR. P K BORAH MR.M K DEURI MS.P BORAH MR.S BORTHAKUR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
68	WP(C)/2122/2012	NABA KUMAR HALOI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.O P SUNAR	GA, ASSAM
69	WP(C)/2408/2012	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
70	WP(C)/2762/2012	RAKESH HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R K MALAKAR MRS.H KALITA MS.G GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM
71	WP(C)/2869/2012	MRS. KAUSHILA DEVI Versus THE DIRECTOR GENERAL ASSAM RIFLES and ORS		C.G.C. MS.B SARMA ASSTT.S.G.I.
72	WP(C)/2934/2012	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRSA VERMA	MR.T ROY MS S CHAKRABORTY (r- 1,2,3) MR.P SEN
73	WP(C)/3173/2012	NABAJIT BARUAH Versus THE STATE OF ASSAM AND ORS	MR.B K BHATTACHARJEE MISSA CHETIA	GA, ASSAM
74	WP(C)/3179/2012	SMT. DEEPA BORKAKOTI Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MR.J DAS	SC, FINANCE & TAXATION MS.B CHOUDHURY MR.S SAHU
75	WITH WP(C)/4487/2012	DWIJEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MR.J DAS MR.S DUTTA	MS.B CHOUDHURY MR.S SAIKIA MR.S SAHU SC, TAXES
76	WP(C)/3204/2012	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.H DAS MR.K M HALOI MR.A K DEKA SC, I O C
77	WP(C)/3251/2012	NITUL CHUTIA Versus THE STATE OF ASSAM AND ORS	MR.S RANA MS.R GOHAIN MR.D DEKA	MRS.V L SINGH SC, REVENUE
78	WP(C)/3259/2012	L. DAYANANDA SINGH Versus THE UNION OF INDIA and ORS	MR.S SAIKIA MR.B BASUMATARY MR.M G SINGH	SC, RAILWAY

79	WP(C)/3277/2012	EX CONSTABLE, SRI NELSON BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR.S S BAROOAH	GA, ASSAM
80	WP(C)/3289/2012	IMDADUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MD.A J ATIA MRJ UDDIN	GA, ASSAM MRS.V L SINGH SC, REVENUE
81	WP(C)/3335/2012	NILO BARTHAKUR Versus THE STATE OF ASSAM AND ORS	MR.M ALAM MR.G BORDOLOI	SC, FOOD & CIVIL SUPP. MR.M H ANSARI SC, FINANCE
82	WP(C)/3340/2012	VARINDER KUMAR Versus UNION OF INDIA and ORS.	MR.P ROY MR.I ALAM MS.N DAS MR.T U SK.	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
83	WP(C)/3468/2012	DR SHAKUNTALA LASKAR Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	GA, ASSAM SC, EDU
84	WP(C)/3539/2012 WITH WP(C)/3462/2012 (D/O)	PROBITRA KHAKHLARY and 104 ORS Versus THE UNION OF INDIA and ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.G N SAHEWALLA MS..N K DEVI MRN ANIX SINGH ASSTT.S.G.I.
	WITH MC/2621/2012 in WP(C)/3539/2012	PROBITRA KHAKHLARY and 104 ORS Versus THE UNION OF INDIA and ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.G N SAHEWALLA MS..N K DEVI ASSTT.S.G.I. MRN ANIX SINGH
85	WP(C)/3576/2012	BASANTA KR. ROY Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.G PEGU(R-9) SC, PENSION and PUBLIC GRIEVANCES ASSTT.S.G.I.
86	WP(C)/3580/2012	DHARMESWAR BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.C K S BARUAH ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
87	WP(C)/3594/2012	DEBMOHAN RAJBONGSHI Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM MR.U K NAIR ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
88	WP(C)/3577/2012	JOGENDRA NATH BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM MR.U K NAIR ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
89	WP(C)/3873/2012	MRINAL KR. BORAH Versus THE ASSAM STATE CO-OPERATIVE AGRICULTURAL and RURAL DEVELOPMENT BANK LTD. and ANR	MR.K K PHUKAN MS.P GOGOI MS.D CHETIA	MRA SHARMA MR.H ROHMAN SC, ASCARD BANK
90	WITH WP(C)/4911/2010	RANJIT RAJKHOWA and ANR. Versus THE ASSAM STATE CO-OPERATIVE AGRICULTURAL and RURAL DEVELOPMENT BANK LTD. and ANR.	MR.K K PHUKAN MR.S M SARMA MR.N K DUTTA MR.A HAZARIKA	SC, ASCARD BANK

91	WP(C)/3906/2012	SANKAR SAHU Versus THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI MS.C SARMA	SC, A S E B
92	WP(C)/3949/2012	NILA KANTA SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.D C K HAZARIKA MS.S DHADUMIA MS.P DEVI	GA, ASSAM MR.A J DAS(R- 3 to 8) MR.T ROY MR.N BORUAH(R- 3 to 8) MR.S DEY MR.P SEN
93	WP(C)/3978/2012	DILIP SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	DR.B AHMED SC, CO-OP. MR.D DAS MR.Z AHMED
94	WP(C)/4007/2012 CAVT. NO. CAVT. 1054/12 WITH LCR	MD. NURUZZAMAN AHMED and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
95	WP(C)/4165/2012	MISS SHARIBUL NESSA Versus THE STATE OF ASSAM AND ORS	MRM J QUADIR MR.S AHMED MD.GIASH UDDIN MS.P YASMIN	GA, ASSAM MR.B K SHARMA SC, SOCIAL WELFARE
96	WP(C)/4266/2012	MD. MUKUT ALOM Versus THE UNION OF INDIA and ORS	MR.D A KAIYUM MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR MR.Z RAHMAN	C.G.C. MR.S BARUAH MS.A DAS ASSTT.S.G.I.
97	WP(C)/4268/2012	JAKIR HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and ORS.	MR.U DUTTA MR.B D BORAH	MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
98	WP(C)/4312/2012	SMTI MINU KURMI LOHAR Versus THE STATE OF ASSAM AND ORS	MR.S ISLAM MR.S U AHMED	GA, ASSAM SC, SOCIAL WELFARE
99	WP(C)/4379/2012	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I
100	WP(C)/4423/2012	JAYANTA MOHAN SINGHA Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
101	WP(C)/4691/2012	MANUMATI DEORI and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	SC, HEALTH
102	WP(C)/4700/2012	MD. HASSAN ALI SR NO. 330832 Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.S NATH(R- 1-4) MR.G J SHARMAR- 1-4 MR.S DEY MR.P SEN
103	WP(C)/4705/2012	BIPLOB DEB and 4 ORS Versus THE UNION OF INDIA and ORS	MR. P K BORAH MS.P BORAH MR.S BORTHAKUR	MR. S C KEYAL (ASGI) MR.D K SAIKIA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR. B SARMA SC, C.G.C.
104	WP(C)/4713/2012	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND ORS	MR.H RAHMAN MR.P D NAIR MR.P GOSWAMI MR G ALAM MR.P J MEDHI MS.S GOGOI	MR.U K GOSWAMI SC, EDU

105	WP(C)/4734/2012	DHAN SHARMAH Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.D P BORAH SC, HEALTH
106	WP(C)/4766/2012	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MR.N BARUAH SC, FINANCE
WITH				
107	WP(C)/5591/2010	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	GA, ASSAM MR.D SAIKIA SC, F.DEPTT.
108	WP(C)/4823/2012	SANTI RAM NATH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI SC, APEX BANK
109	WP(C)/4882/2012	RAJIV KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K DEKA MR.V RAJKHOWA MR.S BORTHAKUR MR.P K BORA	SC, SOCIAL WELFARE
110	WP(C)/5158/2012	SAIBAL SHOBHAN DEB Versus ASSAM CO-OPERATIVE APEX BANK LIMITED and ORS.	MR.N DHAR MR B MALAKAR MR.S CHAKRABARTY	MR.P N GOSWAMI SC, APEX BANK
111	WP(C)/5247/2012	DIBYAJYOTI KONCH Versus THE STATE OF ASSAM AND ORS	MR.P KATAKI MR.I CHOUDHURY MR.S P DAS	MR. G CHAMUAH MR.K SINGHA SC, PWD MS.R DEVI
112	WP(C)/5332/2012	DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH SC, A S T C
113	WP(C)/5357/2012	UTPAL HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
114	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. ASSTT.S.G.I.
115	WP(C)/5412/2012	NO. 9585333 SHIV NARAYAN Versus UNION OF INDIA and ORS.	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS.B DAS ASSTT.S.G.I.
116	WP(C)/5488/2012	ANANDA KESH and 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	GA, ASSAM SC, FINANCE
117	WP(C)/5496/2012	GYANI SINGH Versus UNION OF INDIA and ORS.	MR.S SAIKIA MRU SARMA	C.G.C. MRS A GAYAN(R-1 to 3) MR.J M A CHOUDHURY SC, C.G.C.
118	WP(C)/5611/2012	PUHAT SING TAKBI Versus THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A AHMED MR.A MATIN	MR.C BARUAH GA, ASSAM MR.R MAJUMDAR MR.G BAISHYA SC, AG MS.J CHETRY MR.H CHETRY SC. AG ASSAM
119	WP(C)/5735/2012	NIRMAL KUMAR Versus THE HINDUSTAN PAPER CORPORATION LTD. and 5 ORS	MR.R S CHOUHAN	MR.DILIP DEY MR.S SARMA MRD N BHATTACHARYA MR.R HAZARIKA MR.J ROY MS.P BORAH MR.S BORTHAKUR MS.S KAKOTI
120	WP(C)/5809/2012	MANORANJAN NARZARY Versus THE UNION OF INDIA and 2 ORS	MR.D GOSWAMI MR. G CHOUDHURY MR.A K HALOI	MR.N BARUA C.G.C. ASSTT.S.G.I.

121	WP(C)/6080/2012	RAM KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MRS.S P NAIR MR.G Z AHMED	MR.C BARUAH MR.B GOSWAMI SC, AG SC, WATER RESOURCE
122	WP(C)/6121/2012	RITA PHUKAN and ANR. Versus STATE OF ASSAM and ORS.	MS.P DAS MR.N BARUAH MS.R T DAS MS.S DAS	SC, SOCIAL WELFARE
123	WP(C)/6163/2012	SMTI REENA PEGU Versus THE STATE OF ASSAM AND 3 ORS	MS.S BORA MS.K BARUAH MR.Z AHMED MS.M BHUYAN	MR.B K SARMA SC, SOCIAL WELFARE
124	WP(C)/6195/2012	SURANJIT DAS and 16 ORS Versus THE UNION OF INDIA and ORS	MR.R C PAUL MS.S ROY	MR.M BHAGABATI C.G.C. ASSTT.S.G.I.
125	WP(C)/6286/2012	DIPAK BHAGAWATI Versus UNION OF INDIA and ORS.	MS.D BORGHAIN MR.B GOGOI MR.P GOHAIN	MR.A SARMA MR.K C ROY(R-1&2) C.G.C. MR.S SARMA MR.B SHARMA MR.T K BHUYAN MR.S K DEKA ASSTT.S.G.I.
126	WP(C)/6320/2012	LACHIT SAIKIA and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR.F ISLAM	GA, ASSAM
127	WP(C)/6332/2012	BORNALI SAIKIA Versus STATE BANK OF INDIA and ORS.	MR.P J SAIKIA MR.K BARUAH MS.K SAIKIA	MR.S S SHARMA MR.R SHARMA
128	WP(C)/6333/2012	DR. BISWAJIT SHARMA Versus PRINCIPAL SECRETARY. and ORS	MR.S SAIKIA MS.D P HAZARIKA MS.N G SARMA MR.A HAZARIKA	GA, ASSAM
129	WP(C)/6405/2012	SMTI JOYTI DOLEY @ JYOTI DOLEY PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR.S ISLAM MR.S U AHMED MRA HAWARI	GA, ASSAM SC, SOCIAL WELFARE
130	WP(C)/179/2015 FIXED IN PART II	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023

17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 05-06-2023 TO 30-06-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-IV

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/6809/2010	ASSAM STATE ELECTRICITY BOARD and ANR. Versus ELECTRICITY OMBUDSMAN and ANR.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. N J DUTTA MR. D NATH	MS.B S GOYAL MR. B BARMAN (R-2) MR. B D DEKA (R-2) MR. A J HAZARIKA MS. N UPADHYAY (R-2) MS.B GOGOI MR. M DAS (R-2) MR. P DAS (R-2) N CHAUDHURY (R-2)
2 WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM MR.D K DAS MS.J BORGOHAIN MSG ACHARJEE
WITH MC/3294/2012 in WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM
3 WP(C)/1378/2013	SK. AKLIM UDDIN Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.U DUTTA	MRS.V L SINGH MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM SC, REVENUE
4 WP(C)/1806/2013	RAICHAI 'KA' , 'KHO'..... and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.R BORUAH	GA, ASSAM
5 WP(C)/1816/2013	SHANTI KUMAR JALAN and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR.D SAIKIA MRS.V L SINGH SC, HEALTH SC, REVENUE
6 WP(C)/2355/2013	BHASKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.P P BORTHAKUR MRK SINGH	DR.B AHMED SC, IRRIGATION
7 WP(C)/3085/2013	SMTI. JYOTI BEZBARUA GOSWAMI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
WITH MC/2094/2014 in WP(C)/3085/2013	DILIP KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL

8	WP(C)/3416/2013	JAGADISH DOLEY and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.G N SAHEWALLA GA, ASSAM MS.K YADAV MR.R HUSSAIN MR.R SARMA MR.MD ASLAM MS.G SUTRADHAR MR. A KABRA MRM J QUADIR MR. D MAZUMDAR MR.S ISLAM MR.P DEKA MR. A CHETIA MS.P SHARMA MS.S DAS MRA HAWARI MS.A BARUA MR.R L YADAV
9	WP(C)/3542/2013	M/S LAKSHMI ENTERPRISE and ANR. Versus THE UNION OF INDIA and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MR.S CHETIA SC, NF RLY
10	WP(C)/4172/2013 WITH LCR	ON THE DEATH OF PULEN PHANGCHO, HIS LEGAL HEIRS SHRI BABURAM PHANGCHO AND ANR Versus ASSAM BOARD OF REVENUE and 2 ORS	MR. B D DAS MR. H K SARMA MR. P BHOWMICK MR. D NATH MR. S DUTTA MS. S G BARUAH MS. C DUTTA	GA, ASSAM MR. K BHATTACHARJEE MS. M BHATTACHARJEE MR. A ALI MR. D BANERJEE MR. P BORGOHAIN SC, REVENUE
11	WP(C)/4186/2013 CAVT. NO. 715/13	BIKRAMJIT BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.B D GOSWAMI MR.S SARMA MR. P K BORAH MR.T CHUTIA	MR.A SARMA MS.S SEAL MS.B SARMA FOR CAVEATOR SC, EXCISE DEPTT.
12	WP(C)/4753/2013	GENERAL SECRETARY MANTRI Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	GA, ASSAM MR. T C CHUTIA(GA,ASSAM) MS.A SHARMA(R- 3 & 4) SC, FINANCE MRSA VERMA
	WITH MC/3765/2013 in WP(C)/4753/2013	ASSAM RASTRABHASA PRACHAR SAMITY KARMI SABHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MS.A SHARMA MRSA VERMA SC, FINANCE
13	WP(C)/4827/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
14	WITH WP(C)/4550/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
15	WP(C)/4898/2013 WITH WP(C)/1572/2009 (D/O)	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGOHAIN	MR.P DAS MR.G DAS ASSTT.S.G.I.
16	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
17	WP(C)/5275/2013	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN

18	WP(C)/5344/2013 CAVT. NO. 756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR
19	WP(C)/5528/2013	M/S SUN SECURITY SERVICE Versus THE STATE OF ASSAM AND 2 ORS	MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	SC, HEALTH
20	WP(C)/5532/2013	M/S B.B.S. CONSTRUCTION Versus THE ASSAM STATE WAREHOUSING BOARD and 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P PATHAK MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, ASWB MR.A THAKUR SC, F C I MR.L P SHARMA
WITH MC/3421/2013 in WP(C)/5532/2013		NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. Versus M/S B.B.S. CONSTRUCTION and ORS.	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, F C I SC, ASWB MR.A THAKUR MR.L P SHARMA
21	WP(C)/5570/2013	SMTI DURGESWARI BORUAH and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S N SARMA MR.N BARUAH MR.G RENGMA MR.P DEKA	MRS.V L SINGH MR.A KHANIKAR MR.B KALITA MR.A DUTTA SC, REVENUE
22	WP(C)/5886/2013	BRAHMAPUTRA GRIDEQUIP PVT. LTD. and 2 ORS Versus THE STATE OF MAHARASHTRA and ANR	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE
23	WP(C)/5910/2013	M/S GUWAHATI WHOLESALE CONSUMERS' CO-OPERATIVE SOCIETY and ANR. Versus THE STATE OF ASSAM AND 12 ORS	MR.R C SAIKIA MR.M KALITA	SC, CO-OP. GA, ASSAM MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH
24	WP(C)/6099/2013	M/S JAI BHAGWAN OIL AND FLOUR MILLS Versus THE UNION OF INDIA and 7 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.P DAS MR.D BARUA C.G.C. MR.S CHAMARIA MR.G DAS SC, INDUSTRIES and COMMERCE MS.R DEVI ASSTT.S.G.I.
25	WP(C)/6183/2013	ASSAM STATE TEXTBOOK and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	MS.M HAZARIKA DR. B U AHMED GA, ASSAM MR K UDDIN MR. A K AZAD SC, G M D A

26	WP(C)/6303/2013	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
27	WP(C)/6736/2013	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC
28	WP(C)/7077/2013	M/S NEW A.B. TRADING POINT Versus THE STATE BANK OF INDIA and 4 ORS.	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY	MR.S S SHARMA MRA SHARMA MS.L SARMA
29	WP(C)/7091/2013	SMTI RANJUMANI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.S K DAS	GA, ASSAM MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A NATH MR.A R TAHBILDAR MS.R DEVI
30	WP(C)/7196/2013 WITH WP(C)/4063/2010 (D/O)	PRADIP SAHA Versus THE STATE OF ASSAM AND 2 ORS	MRS.P GOSWAMI MS.L BORGHAIN MR.N SAIKIA	MRS.V L SINGH SC, REVENUE
31	WP(C)/7348/2013	FATIK ALI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR.J AHMED MRS.V L SINGH MR.A M KHAN SC, REVENUE MR.S MOLLAH
32	WP(C)/7388/2013	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
33	WP(C)/7419/2013	EASTERN ENGINEERING Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.D P BORAH SC, PWD
34	WP(C)/7428/2013	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MR A SAIKIA	SC, INDUSTRIES & COMMERCE
35	WP(C)/674/2014	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA
36	WITH WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH MC/3649/2013 in WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
37	WITH WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA

	WITH I.A.(Civil)/326/2016 in WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA MR.S C KEYAL SC, COAL INDIA
38	WITH WP(C)/6148/2013	KALYANI INDIA PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
39	WITH WP(C)/6150/2013	M/S PANKAJ COAL ENTERPRISES Versus THE NORTH EASTERN COALFIELDS LIMITED and 2 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
40	WITH WP(C)/6151/2013	VIRTIGO IMPEX PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.A GOGOI	MR.M Z AHMED MS.B DUTTA SC, COAL INDIA
41	WITH WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.B DUTTA SC, COAL INDIA
	WITH I.A.(Civil)/325/2016 in WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MS Q DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.S C KEYAL MR.B DUTTA SC, COAL INDIA
42	WITH WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
	WITH I.A.(Civil)/323/2016 in WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 5 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
43	WITH WP(C)/6443/2013	M/S SOOD COAL TRADERS and 3 ORS. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
44	WITH WP(C)/7062/2013	ANANT INDUSTRIAL SALES CORPORATION Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
45	WITH WP(C)/639/2014	M/S BANUR CEMENT STORE Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA
46	WP(C)/800/2014	SMTI BINA RANI SINGHA Versus THE LIFE INSURANCE CORPORATION OF INDIA and 2 ORS.	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHOUHAN	MR.P MAHANTA MS.P SAHARIA
47	WP(C)/989/2014	M/S BORAH and COMPANY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 3 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA MS.P BORAH	SC, APDCL

48	WP(C)/1084/2014	THE ASSAM COOPERATIVE APEX BANK LTD. Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION and 6 ORS	MR.D SAIKIA MR.P N GOSWAMI	MR.K K DEY(R- 3,4&5) C.G.C. MR.D GOGOI MR.J M A CHOUDHURY MRN J DAS MR.M K DAS MRV K BAROOAH(R- 3,4&5) MRS BAISHYA(R- 3,4&5) ASSTT.S.G.I.
WITH				
49	WP(C)/1987/2013	THE ASSAM COOPERATIVE APEX BANK LTD. Versus THE STATE BANK OF INDIA and 7 ORS.	MR. D SAIKIA MR. P N GOSWAMI MR. K K DUTTA	MR. K K DEY (R1-4) MR. P K ROY MR. A PARVEZ MR. S K CHAKRABORTY MRS A CHAKRABORTY MR. A GAFFAR MR. M K DAS MR. K K PARASAR, CGC (R6 & 7) MS. M DUTTA MR V K BAROOAH (R1-4) MRS BAISHYA (R1-4)
50	WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R KAMAN	MR.B D DAS SC, APDCL
51	WP(C)/1168/2014	TATA AIG LIFE INSURANCE COMPANY LTD. and ANR Versus THE INSURANCE OMBUDSMAN and ANR.	MR.P P DUTTA	MR.P P DAS MR. S D PURKAYASTHA (R-2) MR. P K MEDHI (R-2) MR. S K TALUKDAR (R-2) MR.R AHMED MR. U CHOUDHURY (R-2)
52	WP(C)/1865/2014 CAVT. NO.42/2/014	NRIPEN KALITA Versus MUKUL DEKA and 4 ORS.	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M BARMAN MRK UDDIN MR.A B T HAQUE MR.A M BAZARBARUAH	GA, ASSAM MR.M U MAHMUD MR.J HANDIQUE MR.M BISWAS SC, ELECTION COMMISSION. FOR CAVEATOR
53	WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	GA, ASSAM
54	WP(C)/2427/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	MR.P DAS MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE MR.M BHAGAWATI SC, C.G.C. ASSTT.S.G.I.
WITH				
55	WP(C)/2415/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.M J MEDHI	MR.P DAS C.G.C. MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE SC, NEDFI MR.M BHAGAWATI
56	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)

57	WP(C)/2569/2014	M/S TEA LEAF GROWERS and MANUFACTURING COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.R C SANCHATI MS.S SAH MRS SANCHETI	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
58	WP(C)/2842/2014	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA
59	WP(C)/2875/2014	M/S CENTENARY DISTILLERIES P LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MS.N HAZARIKA	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
60	WITH WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.
61	WP(C)/2892/2014 CAVT. NO. 723/14 WITH LCR	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.A RAHMAN	MR.H R A CHOUDHURY MR.A F N U MOLLAH GA, ASSAM FOR CAVEATOR SC, ELECTION COMMISSION.
62	WP(C)/2922/2014	KANHAIYA LAL JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM
63	WP(C)/3005/2014	CONSORTIUM OF CLASSIC CATERERS Versus THE UNION OF INDIA and 4 ORS	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SHARMA	MR B N GOGOI SC, RAILWAY
64	WITH WP(C)/3623/2014	CONSORTIUM OF CLASSIC CATERERS Versus THE UNION OF INDIA and 4 ORS,	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SHARMA	MR B N GOGOI SC, RAILWAY
65	WP(C)/3406/2014	MOIN UDDIN BARBHUIYA and 10 ORS. Versus STATE OF ASSAM and ORS.	MS.S B CHOUDHURY MR.S K DAS MS.P PATHAK	GA, ASSAM
66	WP(C)/3507/2014	BIMAL KUMAR SURANA Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPORATION and ANR.	MR.M K CHOUDHURY MR.D K DAS	MR.N DUTTA MR.D SAIKIA MR.S BORA MR.B J MUKHERJEE MR.A PHUKAN SC, GMC MR.H AHMED
67	WP(C)/3715/2014	M/S TRIPTI BAKERY Versus THE STATE OF ASSAM AND 8 ORS	MR.N N B CHOUDHURY MR.N SARKAR	MR.P J PHUKAN GA, ASSAM MR.H DAS MR.K M HALOI MR.A K DEKA MR.P K DEBROY MR.S DEY SC, P C B A MR.P SEN
68	WP(C)/3794/2014	OM PRAKASH GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.H SARMA	GA, ASSAM

69	WP(C)/3828/2014	BHUBANESWAR DAS and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORAH MS.K BARPUJARI	DR.B AHMED SC, CO-OP. MR.S K GOSWAMI(R-7) MR.A ACHARYA(R-7) MR.B K GOSWAMI(R-7)
	WITH			
70	WP(C)/2982/2013	NIRMALESWAR GOSWAMI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA MS.K BARPUJARI	SC, CO-OP. GA, ASSAM MR.S K GOSWAMI(R- 5&7) MR.A ACHARYA(R- 5&7) MR.B K GOSWAMI(R- 5and7)
71	WP(C)/3858/2014	M/S SILVER DROP FOOD AND BEVERAGES PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MS.D SAIKIA SC, HEALTH
72	WP(C)/3888/2014	RAJA PATHAR NEPALI GAON SAMEETI Versus THE ASSAM BOARD OF REVENUE and 4 ORS,	MR.P K ROY MR.J K PARAJULI MR.S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	MR.S CHAUHAN GA, ASSAM SC, K A A C MR.A R SHEIKH
73	WP(C)/4643/2014	M/S LADI STEEL INDUSTRIES PVT. LTD. and ANR, Versus STATE OF ASSAM and 5 ORS,	MS.M HAZARIKA MS.J HAZARIKA	MR. SURAJIT DAS (r-3,4) MR A KALITA (SC, COMMERCE & INDUSTRIES DEPT.) MR. P P DAS (r-3,4) MR.S CHAMARIA SC, FINANCE
74	WP(C)/4649/2014	MISS RAMILA BORO Versus THE UNION OF INDIA and 4 ORS	MR.H R KHAN MR.A K AZAD MS.J KALITA MR.M MANDAL	MR.M K CHOUDHURY C.G.C. MR. S R RABHA (R-5) MR.G PEGU(R-1) ASSTT.S.G.I. SC, I O C
	WITH			
75	WP(C)/4667/2014 CAVT. NO. 632//2013	BASANTA BASUMATARY Versus THE UNION OF INDIA and 7 ORS	MR.R S CHAUHAN	MR.M K CHOUDHURY MR.S R RABHA SC, I O C FOR CAVEATOR
76	WP(C)/4767/2014 WITH WA/93/2013 (D/O), WITH CONT. CASE (C)/103/2013 (D/O), WITH WP(C)/5390/2012 (D/O)	MOSADDIQUE ULLAH and 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P KATAKI MS.R BEGUM MS.M GOGOI	MR. N ALAM MR.P J SAIKIA (R-4) MR.S U AHMED MR.K BORUAH(R-4) SC, GMC
	WITH			
77	WP(C)/678/2015	FANCY BAZAR GUOUP OF TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.K BARUAH	MR.S BORAR1-4 SC, GMC
78	WP(C)/4992/2014	DIPAK BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.A SARMAH MR.P S LAHKAR MR.D DAS MR.K K PARASAR MR.K CHOUDHURY	GA, ASSAM SC, APDCL
79	WP(C)/5124/2014	BABLU DEY Versus THE UNION OF INDIA and 5 ORS	MR.T C CHUTIA MS.R GOHAIN MRP GOGOI MR.S BARPATRAGOHAINE	MR.P P DAS(R-2) C.G.C. MR.S HANDIQUE(R-2) MR.R GOSWAMI MR.I ALAM MR.G PEGU(R-1) MR.M SAIKIA MR.R AHMED(R-2) ASSTT.S.G.I.

80	WP(C)/5316/2014 CAVT. NO.338/2/014	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
81	WP(C)/5327/2014	M/S MINT LOGISTICS PVT. LTD. Versus THE UNION OF INDIA and 7 ORS	MR.D SAIKIA MR.B GOGOI MR.P NAYAK MS.M THAKURIA	MR.A BARKATAKI SC, NF RLY
82	WP(C)/5438/2014 WITH LCR	MUSSTT. HUMERA BEGUM BORBHUIYA Versus THE UNION OF INDIA and 5 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.F A LASKAR	GA, ASSAM ASSTT.S.G.I.
83	WP(C)/5798/2014	ON THE DEATH OF DINABANDHU TALUKDAR, HIS LEGAL HEIRS MADHURI TALUKDAR AND 3 ORS. REP. Versus THE STATE OF ASSAM AND ANR	MR.A N CHOWDHURY MR A KALITA (P-5,6) MR. M MAHANTA (P-5,6) MR.R M DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT., R-1)
84	WP(C)/6365/2014	MAHESH DEKA 22 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA MR.A CHOUDHURY	GA, ASSAM MR. K K PARASAR(R3) MR. K K PARASAR(R3)
85	WP(C)/6421/2014	ROSSELL INDIA LIMITED and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
86	WP(C)/6580/2014	SMTI PAKHILA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.D K DAS MR. S DEKA MR.M PATHAK MR. N K KALITA MS.P BHUYAN MR D DEKA	GA, ASSAM MS.M BORDOLOI(R- 2, 3 & 4)
87	WP(C)/6705/2014	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.A DHAR MRK K DAS MR.J PATOWARI	MS.R DEKA SC, PWD
88	WP(C)/6806/2014	JYOTISH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	GA, ASSAM MR.D BARUAH(R-6) MR.B BARMANR-6 MR.N B P SINGHA(R-6)
89	Cont.Cas(C)/318/2015 LIST FOR PART II HEARING	JAGADISH PRASAD GUPTA @ JAGADISH GUPTA Versus NIRMAL KUMAR SHARMA and ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR. B J GHOSH (R2) MR. T SK (R2) MR.B SINHA(R-1)
90	WP(C)/2712/2015	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM

91	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
92	WP(C)/5447/2015	SUKHENDU NANDI @ SUKHENDU BIKASH NANDI Versus THE UNION OF INDIA and 2 ORS	MR.B P SINHA MS.R SARKAR MISS R DEY MS.N DAS	MR.A K SARKAR MS.M DASR-1 to 3 DR. B N GOGOI, RLY. ADV. SC, NF RLY
93	WP(C)/6881/2015 LIST FOR PART II HEARING	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS,	MR.D SARMAH MR.M PHUKAN	MS.N MODI(R-2) MR.P P DAS(R-3) C.G.C. MR.H GUPTA(R-1) MR.R AHMED(R-3) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.A KAKATIR-4 MR.SIDHANT DUTTA(R-2) ASSTT.S.G.I.
94	WP(C)/7968/2015	RAKHAL BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A K SARMA MR.H J TAMULI	SC, AFDC
95	Cont.Cas(C)/552/2016	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
96	WP(C)/565/2016	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
97	WP(C)/593/2016	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
98	WP(C)/1232/2016	SHASANKA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M C DAS MR.S P CHOUDHURY	GA, ASSAM MR.S K MEDHI(R-6) MR.S SARMA MR.A DAS R-6 MR.J DAS(R-6) MR.S DUTTA(R-6) MR.S G BHATTACHARJEE(R-6) SC, DLR
99	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE

100	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
101	WP(C)/2663/2016	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.M GOGOI MR.S A AHMED	MR.P P DAS(R-2) MR.S DAS(R-2) MR.S BHUYAN(R- 3&4) MR.R GOSWAMI(R-3) MR.I ALAM(R-4) MS.M SAIKIA(R-3) MR.T SK(R-4) MS.P BORTHAKURR-3 SC, TRANSPORT
102	WP(C)/2688/2016	UTTAM KUMAR SAHA Versus THE UNION OF INDIA and 12 ORS	MR.D SUR MR.J M AHMED	MR.A K SARKAR MR.U K NAIR DR.B N GOGOI(Rly.Adv.) MR.A CHETRY SC, RAILWAY
103	WP(C)/2841/2016 WITH LCR	MD. ABDUL MANNAN CHAUDHURY and 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. D BORAH MR B TAID MR. P J DUTTA	GA, ASSAM MD. A J ATIA (R6) MR. A K TALUKDAR (R6) MR. S ISLAM (R6) MR J UDDIN (R6) MS. J MARIYAM (R6)
104	WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 6 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) MS. U SAHU (R - 7, 8 & 9) SC, GDD SC, G M D A SC, P C B A
	WITH I.A.(Civil)/1550/2017 in WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 8 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) MS.U SAHU(R- 7, 8&9) SC, GDD SC, P C B A SC, G M D A
105	WP(C)/3913/2016	UPPER ASSAM WINGERS' OWNER ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.J C DAS MR.L K BORAH	GA, ASSAM MR.U RAJBANSHI SC, TRANSPORT
106	WP(C)/4124/2016 CAVT. NO. 874/16	SMTI. SAMSUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 15 ORS	DR.B AHMED MRH I CHOUDHURY MR.D DAS MD.GIASH UDDIN	GA, ASSAM MR.Z ALAM FOR CAVEATOR
107	WP(C)/4968/2016 WITH LCR	BASIR MIAH Versus THE ASSAM STATE ELECTRICITY BOARD/ASSAM POWER DISTRIBUTION COMPANY LIMITED APDCL and 3 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA	SC, APDCL
108	WITH WP(C)/76/2014	MD. BOSIR MIYA Versus THE STATE OF ASSAM AND 15 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR G BHARADWAJ	MRS.V L SINGH MR.M SARMA(R - 12 - 16) MS.I GOHAIN(R - 12 - 16) SC, REVENUE
109	WP(C)/6038/2016	SHANTU ROY Versus ASSAM STATE DENTAL COUNCIL and 4 ORS	MR.A DASGUPTA MRA KUNDU	MR.S C KEYAL MS.P BARUAH SC, HEALTH ASSTT.S.G.I.
110	WP(C)/6260/2016	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH ()SC, REVENUE DEPT.

111	WP(C)/6863/2016	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM
112	WP(C)/7071/2016 WITH LCR	ABDUS SALAM Versus STATE OF ASSAM and ORS.	MS.R GOGOI MS.B GOGOI MR. S K SHARMA MR.PARAG J SAIKIA	GA, ASSAM MR.D SAUD(R-4) MS.M MAHANTAR-4
113	WP(C)/7469/2016	HEMANTA DAIMARY Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MS.J BORAH MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D
114	WP(C)/7520/2016	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM and 6 ORS.	MR.O P BHATI MR.T C DAS MR.D DEKA MR.P SARMA MR.S KHAN	DR.B AHMED MR. J K GOSWAMI SC, INDUSTRIES & COMMERCE SC, AIDC
115	WP(C)/7561/2016	PIKU DEKA Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR. S BISWAS MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D
116	WP(C)/3160/2017	LUHIT HAZARIKA and 8 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
117	WP(C)/3170/2017	ASIB ALI Versus THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MS.M DEVI MR.S HOQUE	GA, ASSAM
118	WITH WP(C)/3166/2017	ALIFUL AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MS.M DEVI MR.S HOQUE	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2023

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1)	MR. V K CHOPRA	07-06-2023	To	09-06-2023
2)	MR D BHATTACHARYA	22-05-2023	To	09-06-2023
3)	MR. S SINHA	23-05-2023	To	05-06-2023
4)	MR. J A AHMED	23-05-2023	To	31-07-2023
5)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
6)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
7)	MR J C BORAH	22-05-2023	To	09-06-2023
8)	MR. R K TALUKDAR	29-05-2023	To	19-06-2023
9)	MR. P. CHOUDHURY	29-05-2023	To	12-06-2023
10)	MR. K M HALOI	31-05-2023	To	09-06-2023
11)	MR. P BORAH	31-05-2023	To	13-06-2023
12)	MR. A DHAR	05-06-2023	To	06-06-2023
13)	MS. D GHOSH	05-06-2023	To	06-06-2023
14)	MR D K DAS	01-06-2023	To	09-06-2023
15)	MR. R K BHATRA	03-06-2023	To	09-06-2023
16)	MR. S B PRASAD	05-06-2023	To	09-06-2023
17)	MR G JALAN	05-06-2023	To	07-06-2023
18)	MR. S SINHA	04-06-2023	To	28-06-2023